

30/100
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No. 255/95

R.A/C.P No.

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SECTION OFFICER (Judl.)

Bablu
3.12.18

ORIGINAL APPLN. NO. 255 OF 1995
 TRANSFER APPLN. NO. OF 1995
 CONTEMPT APPLN. NO. OF 1995 (IN NO.)
 REVIEW APPLN. NO. OF 1995 (IN NO.)
 MISC. PETITION NO. OF 1995 (IN NO.)

.....Khagendra Nath SARKAR APPLICANT(S)

-vs-

.....Union of India RESPONDENT(S)
 For the Applicant(s) ... Mr. B.K. Sharma
 ... Mr. M.K. Chaudhury
 Mr. B.K. Baruah
 Mr. P.K. Tiwari
 Mr. S.Ali, Sr.C.G.S.C
 For the Respondent(s)

| OFFICE NOTE | DATE | ORDER |
|--|----------|---|
| Application is to be filed with the C. E. of P. S. deposited in the IPO BII No 327398 Dated 18-9-95 RJ 11/11 PAB | 23.11.95 | Mr B.K.Sharma for the applicant. Issue notice before admission to the respondents to show cause as to why the application be not admitted. Returnable on 2.1.96. Mr S.Ali, Sr.C.G.S.C now appears for the respondents. |
| Requisites are yet to be drawn. 1/11/95 | 2-1-96 | 60 Member Vice-Chairman |
| Requisites are ready on 2-1-96 2 copies V.M. 56-59 2-4-1-96 | 1m | 60 Member Vice-Chairman |

(contd. to Page No. 2)

| OFFICE NOTE | DATE | ORDER |
|---|---------|--|
| Notice served on R. no. 2 nd . <i>b</i> | 18.3.96 | No show cause has been submitted. None is present for both sides. List for show cause and consideration of admission on 22.4.96. <i>b</i> |
| Notice sent back to R. no. 4.3. <i>b</i> | | <i>b</i> Member |
| | pg | |
| | 22.4.96 | Learned counsel Mr. S. Sarma for the applicant and learned Sr.C.G.S.C. Mr. S. Ali for the respondents are present. No show cause has been submitted. Perused the contents of the application and reliefs sought. Application is admitted. Issue notice on the respondents by registered post. Six weeks for written statement as prayed for by learned Sr.C.G.S.C. List on 10.6.96 for written statement and further orders. |
| Copy of application already issued. Notice as per order D. 22-4-96 issued v. no. 878-81 D 30/4/96 <i>b</i> | | <i>b</i> Member |
| 14.5.96 | pg | |
| W.S. filed by at R. no. 1, 2 & 3. <i>b</i> | 10-6-96 | Learned counsel Mr. B. K. for the applicant. Mr. S. Ali, Sr.C.G.S.C. for the respondents. Written statement has been submitted. Case is ready for hearing. List on 5-7-96 for hearing. <i>b</i> |
| 11-6-96 Notice sent Served w/ 2. <i>b</i> | 1m | <i>b</i> Member(A) <i>b</i> Member(J) |

5-7-96

Learned Counsel Mr.S.Ali, Sr.
C.G.S.C. for the respondents is present
List for hearing on 2-8-96.

60
Member

1) Notice duly served
on respdt No. 2.

2) W/Statement has been
rec'd.

pg

20
1/8

2.8.96

None for the applicant. Mr S.Ali
for the respondents.

List for hearing on 29.8.96.

60
Member

1) Notice duly served
on ap. No. 2

2) W/Statement has been rec'd.

pg

List

20
28/8

29.8.96

Mr S.Ali, Sr.C.G.S.C for the respon-
dents.

List for hearing on 25.9.96.

60
Member

1) Notice duly served on ap.
No. 2-3

2) W/Statement has been rec'd.

pg

20
24/9

25.9.96

None present. List for hearing on
13.11.96.

60
Member

27-3-97

pg
m/25/9

Case is ready
for hearing of as
regards Service
& w/s.

13.11.96

None present. List for hearing on 12.12.96

60
Member

pg

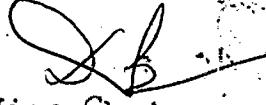
m/
19/1124
27.3

8-4-97

Mr. S. Ali, learned Sr. C.G.S.C. for the respondents is present.

List for hearing on 8-5-97.

60
Member


Vice-Chairman

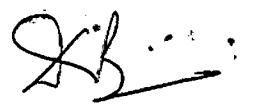
pg

914

8.5.97

Left over, List on 18.6.97, for hearing.

60
Member


Vice-Chairman

pg

915

19-6-97

Mr. S. Ali, Sr. C.G.S.C. submits that the applicant has been given full relief as claim in this application. Mr. M. K. Choudhury learned counsel appearing for the applicant is confirmed the same. The petition has therefore, become infructuous. Accordingly, we dispose of this application as infructuous.

60
Member


Vice-Chairman

1m

20/6

4/2

Desend in the J. No. 2287 to 2283 d

4.2.97

4/2

14 NOV 1995

613

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: GUWAHATI BENCH

(An application under Section 19 of the Administrative Tribunals Act, 1985)

Title of the case : O.A. No. 255 of 1995

Shri Khagendra Nath Saikia Applicant

- Versus -

The Union of India and others Respondents

I N D E X

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For use in Tribunal's Office :

Date of filing :

Registration No.:

REGISTRAR

Received 10/11/95
S. C. S.
R. P. L. S.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: : GUWAHATI BENCH

O.A. No. 255 of 1995

BETWEEN

Mr. Khagendra Nath Saikia,
son of ~~Bale~~ Rudreswar Saikia,
Programme Executive,
All India Radio,
Guwahati.

... APPLICANT

AND

1. Union of India,
represented by the Secretary,
to the Ministry of Information
and Broadcasting, New Delhi.
2. The Director General,
All India Radio,
Akashvani Bhawan,
Parliament Street,
New Delhi.
3. The Deputy Director,
All India Radio,
North Eastern Region,
Akashvani Campus,
Guwahati- 3.
4. Mr. Ashok M. Rikkal,
Programme Executive,
C/O Station Director,
All India Radio,
Chhatarpur (M.P.)

... RESPONDENTS

DETAILS OF APPLICATION

1. PARTICULARS OF THE ORDER AGAINST WHICH
THE APPLICATION IS MADE :

This application under Section 19 of the Administrative Tribunals Act, 1985 has been made against

- (i) Deemed refusal/failure of the respondents to pay the monetary benefits to the applicant accruing out of the revised date of promotion to the Transmission Executive.

X
Mr. Khagendra Nath Saikia
File No. 255
Khagendra Nath Saikia
Date: 11/11/95

(ii) Deemed refusal/failure of the respondents to count the seniority of the applicant in the post Programme Executive and to give retrospective effect to the applicant's promotion to the said post from 27.10.89 i.e. the date on which ~~his~~ the immediate junior of the applicant was promoted to said post.

(iii) Non-action of the respondents on the ~~application~~ applicant's representation dated 9.12.94 wherein the applicant requested the competent authority to look into the grievances of the applicant and to take appropriate measures for the redressal of the same.

2. JURISDICTION OF THE TRIBUNAL :

The applicant declares that the subject matter of the instant case is within the jurisdiction of this Hon'ble Tribunal.

3. LIMITATION :

The instant application is being filed after the completion of the period of six months from the date when the representation dated 9.12.94 was made before the competent authority for the redressal of the applicant's grievances. As the period of six months has expired and till now no action has been taken by the respondents upon the said representation of the applicant therefore, the instant application is being filed within the period of limitation prescribed by the Section 21 of the Administrative Tribunals Act, 1985.

4. FACTS OF THE CASE :

4.1 That the applicant is a citizen of India. He is a Scheduled Tribe and is thus entitled to the special privileges guaranteed for the Scheduled Tribes employees of the Government of India. On 5.10.1970, he was appointed as a Librarian in the All India Radio (AIR) Dibrugarh. In course of time promotional avenue to the post of Transmission Executive came in the year 1976. Promotion to the post of Transmission Executive having been denied to the applicant, he filed an application under Article 226 of the Constitution of India before the Hon'ble Gauhati High Court with a prayer for issuance of a Writ of Mandamus commanding the opposite parties to promote the applicant to the post of Transmission Executive. In the said Writ petition, the applicant had challenged the order dated 1.3.79 issued by the Assistant Director, AIR, Guwahati by which he was denied the promotion to the post of Transmission Executive. The said case was transferred to the Central Administrative Tribunal, ~~Guwahati~~ after its formation at Guwahati and was numbered as T.A. No. 18(G) of 1989. The said appeal was heard by the Hon'ble Tribunal and the Judgment was delivered on 29.3.90. The operative portion of the Judgment and Order is quoted hereinbelow for the sake of convenience :

".....having found that the petitioner ~~has~~ is a regular appointee, he had gained five years experience as Librarian by the year 1976, his case should have been considered for promotion to the post of Transmission Executive and the case of the petitioner not having been considered,

we direct that the case of the petitioner be considered for promotion to the post of Transmission Executive with effect from 1976 and in case he is found to be suitable, he should be deemed to have been promoted with effect from 1976. The petitioner will be entitled to all the consequential benefits of arrear pay, seniority etc."

A copy of the Judgment dated 29.3.90 is passed in T.A. 18(G)/89 is annexed herewith and marked as ANNEXURE 1.

4.2 That pursuant to the abovementioned direction of the Hon'ble Central Administrative Tribunal, the Station Director, All India Radio, Guwahati vide his letter No. 1(7)/90-7/3852 dated 19.12.90 addressed to the Director General, AIR, New Delhi and a copy endorsed to the Station Director, Dibrugarh and vide Station Director's, AIR, Dibrugarh Memo No. Dib. 21(3)/90-S/29 dated 8.1.91 informed the applicant that he has been declared as a regular promotee as Transmission Executive as per Judgment of the CAT, Guwahati Bench retrospectively from 5.10.76. The applicant was also intimated that the Directorate will be circulating the amended seniority position separately and other monetary benefits accruing out of this revised promotion will be paid to him in due course.

A copy of the Station Director's, AIR, Dibrugarh Memo No. Dib. 21(3)/90-S/29 dated 8.1.91 is annexed herewith and marked as ANNEXURE 2.

Khandgopal Nath Sarkar
C/11/35

4.3 That subsequently the Directorate General, AIR, vide Memo No. 4/8/89-S.VII/44 dated 22.1.91 circulated the All India eligibility list of Transmission Executive working in All India Radio/Doordarshan Kendras as on 1.7.90. In this list, the applicant's seniority position was correctly shown and he was correctly shown as has been promoted to the Transmission Executive as on 5.10.76.

Relevant portion of the eligibility list of Transmission Executive dated 22.1.90 is annexed herewith and marked as ANNEXURE-3.

4.4 That subsequently, the applicant's promotion to the post of Programme Executive was given on 27.6.91 vide Directorate General, AIR order No. 60/91-S1(B) dated 11.6.91.

A copy of the relevant portion of the aforesaid order dated 11.6.91 is annexed hereto and marked as ANNEXURE-4.

4.5 That the applicant's promotion to the post of Programme Executive through the abovementioned Annexure-4, was absolutely in order ; but the grievances of the applicant started from this point inasmuch as though he was promoted to the post of Programme Executive, but his said promotion was not made with retrospective effect. Here it is pertinent to mention that in the all India eligibility list of Transmission Executive Mr. Ashok M. Rikkak (respondent No. 4), also a Scheduled Tribe like this applicant, is applicant's contemporary

Chaudhury Nath Saini
11/95

because he was promoted to the post of Transmission Executive on 5.10.76 i.e. the date on which the promotion of the applicant was also granted by the competent authority vide its order dated 22.1.91. Only difference in the position of the applicant and that of the respondent No. 4 is that whereas the respondent No. 4 got his promotion to the Transmission Executive in ordinary course on 5.10.76 but in the case of this applicant, he had to file an application before the Hon'ble Tribunal for his legitimate promotion and the said promotion was granted to him only after the Judgment and Order of the Hon'ble Tribunal. ~~for~~ Therefore, though in the case of this applicant retrospective promotion from 5.10.76 to the post of Transmission Executive was granted to him in 1991 while in the case of the respondent No. 4 he was granted the said promotion in ordinary course on 5.10.76.

Copy of the relevant portion of the Memorandum dated 2.8.88 wherein the seniority position of Shri Ashok M. Rikkal in the post of Transmission Executive has been shown is annexed hereto and marked as ANNEXURE-5.

4.6 That said Mr. Ashok M. Rikkal (respondent No. 4) got his promotion to the post of Programme Executive vide order No. 116/89-S1(B) dated 27.10.89 and he is presently posted as Programme Executive at the AIR, Chhatarpur (M.P.). Though this applicant as well as Shri Ashok M. Rikkal ~~are~~ both are contemporary in the cadre of Transmission Executive, but in case of promotion

to the Programme Executive, despite being contemporary, Shri Ashok M. Rikkal got his promotion to the said post on 27.10.89 while this applicant got his promotion to Programme Executive only on 27.6.91 vide Director General, AIR's order No. 60/91-S1(B) dated 11.6.91.

Nath Srikishan Nath
Khangender Singh 11/95

Copy of the order No. 116/89-S1(B) dated 22.10.89 by virtue of which Shri Ashok M. Rikkal got his promotion to the Programme Executive is annexed hereto and marked as ANNEXURE-6.

(Copy of the order No. 60/91-S1(B) dated 11.6.91 by virtue of which the applicant got his promotion to the Programme Executive is annexed herewith and marked as ANNEXURE-4.)

4.7 That in view of the abovementioned position, the applicant demanded that his promotion to the Programme Executive be given with retrospective effect from 27.10.89 and consequential benefits be also paid to him. In support of his argument, applicant relied upon the judgments of the Hon'ble Tribunal given in T.A. 18(G)/89 pursuant to which not only the applicant was deemed to be promoted to the post of Transmission Executive with effect from 1976 but he was also held entitled to all the consequential benefits of arrear pay, seniority etc. Thus it was urged by the applicant that it is in the fitness of things that parity in terms of seniority in the rank of Programme Executive be restored vis-a-vis Shri Ashok M. Rikkal by promoting him to the rank of Programme Executive retrospectively from 27.10.89. It

was also urged by the applicant that monetary benefits which would accrue to him while restoring parity in the matter of seniority in the cadre of Programme Executive be also paid to him.

4.8 That since 1989, after the partial implementation of the Judgment and Order of the Hon'ble Central Tribunal ~~xxx~~ the applicant discussed the issues arising therefrom at the different levels of administration. In his discussion with the competent authority, the applicant made it clear that the Judgment ~~xxx~~ and order of the Hon'ble Tribunal dated 28.3.90 cannot be given restrictive meaning of the expression 'consequential benefits' would have to be understood in its proper perspective meaning thereby that all benefits which would be necessary implication of his ~~xxx~~ retrospective promotion to the post of Programme Executive should also be made available to him. It was contended by the applicant that the expression 'consequential benefits' would include within its fold not only the monetary benefits accruing to him by virtue of his retrospective promotion to the Transmission Executive with effect from 5.10.76 but would also by necessary implication take within its fold his further promotion ~~xx~~ to Programme Executive keeping in view the date of his retrospective promotion to Transmission Executive i.e. 5.10.76.

4.9 That however the Judgment of the Hon'ble Tribunal was never properly understood by the competent authority and it was only partially implemented in the sense that the applicant got his promotion to the rank of

Kharagpur Naths Sainik
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Transmission Executive with retrospective effect from
5.10.76.

4.10 That since there was confusion galore at the different levels of administration regarding the interpretation of the Judgment and Order of the Hon'ble Tribunal, Guwahati Bench, the applicant took delay in his stride in the proper implication of the Judgment and order of the Hon'ble Tribunal and kept on pursuing the matter so that he gets all the consequential benefits.

4.11 That despite series of discussion and deliberation at the various levels of administration, no proper decision could have been taken and the applicant was given assurances time and again that the matter is under consideration and the Judgment of the Hon'ble Tribunal is being examined. During the years 1992 and 1993, the applicant sent several reminders to the administration for the expeditious implementation of the Judgment of the Hon'ble Tribunal in its proper perspective. Subsequently, on 9.8.94 the applicant addressed a representation to the Director General, AIR (through proper channel) highlighting therein the important points contained in the Judgment and order of the Hon'ble Tribunal and requested proper and effective implementation of the same. However, the applicant was told that the Judgment of the Hon'ble Tribunal dated 29.3.90 in T.A. No. 18(G)/89 is no longer traceable in the file of the Administration and he was requested to furnish a copy of the same so as to enable the administration to

Khaognanda Nath Sankie
1995

take appropriate decision on the same. Consequently, the applicant filed a detailed representation dated 9.12.94 enclosing therewith the Judgment and Order of the Hon'ble Tribunal dated 29.3.90 in T.A. No. 18(G)/89.

Copy of the representations dated 9.8.94 and 9.12.94 are annexed herewith and marked as ANNEXURES-7A and 7B respectively.

4.12 That the applicant in the instant case has not come before this Hon'ble Tribunal for the clarification or modification of the order of this Hon'ble Tribunal in T.A. No. 18(G)/99 ~~but he has asking for~~ what the applicant is seeking in the instant case is his claim for promotion to the post of Programme Executive retrospectively from 27.10.89 i.e. the date on which the applicant's contemporary Mr. Ashok M. Rikkal (respondent No. 4) was promoted. The applicant states that if the relief is granted to the applicant, same will be in conformity with the true spirit of the Judgment of this Hon'ble Tribunal in T.A. No. 18(G)/89.

4.13 That this application has been filed bonafide and to secure the ends of justice.

5. GROUNDS FOR RELIEF WITH LEGAL PROVISIONS :

5.1 That the action of the respondents ~~in~~ ^{not} granting retrospective ~~effect~~ promotion to the applicant to the post of Programme Executive with effect from 27.10.89 is arbitrary and illegal and the ~~xxx~~ same is not in conformity with the spirit of the judgment of this Hon'ble Tribunal in T.A. No. 18(G)/89.

5.2 That in view of the facts that the respondent No. 4 is the applicant's contemporary in the post of Transmission Executive inasmuch as he and the applicant were promoted to the said post on the same date, therefore the applicant is entitled to be given the similar effect like that of Mr. Ashok M. Rikkal in the matter of promotion to the post of Programme Executive.

5.3 That the applicant has been discriminated against ~~xxxxxx~~ vis-a-vis ~~is~~ the respondent No. 4 by the competent authority without any intelligible differentia and reasonable criteria in the matter of promotion to the post of Programme Executive.

5.4 That the action of the competent authority of not granting retrospective ~~xxxxxx~~ promotion to the post of Programme Executive to the applicant with effect from 27.10.89¹⁵ in violation of the Articles 14 and 16 of the Constitution of India.

5.5 That the instant case is a fit case wherein the principle of "next below rule" can be applied and the benefit of promotion which was given to the respondent No. 4 with effect from 27.10.89 should also be made available to the applicant.

5.6 That the dithering and indecisiveness of the authority in not granting proper benefits to the applicant is in violation of the canons of service jurisprudence and deserves interference by this Hon'ble Tribunal.

5.7 That the action of the competent authority in not granting the benefits to the applicant is illegal and is in violation of the extant rules.

6. DETAILS OF REMEDIES EXHAUSTED :

6. The applicant declares that no other appropriate remedy is available to him except by way of filing this application.

7. MATTERS NOT PREVIOUSLY FILED OR PENDING BEFORE ANY OTHER COURT :

The applicant further declares that he has not filed any application, writ petition or suit in respect of the subject matter of this application before any other authority, court or Bench of the Hon'ble Tribunal nor any such application, writ petition or suit is pending before any of them.

8. RELIEFS SOUGHT :

8.1 Direct the respondent Nos. 1, 2 and 3 to pay monetary benefits accrued to the applicant by virtue of his retrospective promotion as Transmission Executive from 5.10.76.

8.2 Direct the respondent Nos. 1, 2 and 3 to give retrospective effect to the applicant's promotion to the post of Programme Executive from 27.10.89 and restore his seniority vis-a-vis Mr. Ashok M. Rikkal (respondent No.4) who was promoted to the

rank of Programme Executive on that very date.

8.3 Direct the respondent Nos. 1, 2 and 3 to pay monetary benefits accrued to the applicant in the event of his promotion to the rank of Programme Executive being made with retrospective effect from 27.10.89.

8.4 Cost of this application.

8.5 Pass any other or further order/orders as may be deemed fit and proper under the facts and circumstances of the case for ends of justice.

9. INTERIM ORDER PRAYED FOR :

In the facts and circumstances of the case, the applicant does not pray for any interim relief.

10.

The application is filed through Advocate.

11. PARTICULARS OF THE I.P.O. :

(i) I.P.O. No. : 8-09-327398

(ii) Date : 18-9-95

(iii) Payable at : Guwahati.

12. LIST OF ENCLOSURES :

As stated in the Index.

Verification....

Sub-Commissioner of Income Tax
Guwahati
8/11/95

VERIFICATION

I, Shri Khagendra Nath Saikia, aged about 52 years, son of ^{Late} Shri Rudreswar Saikia, the applicant in the instant O.A. do hereby solemnly affirm and verify that the statements made in paragraphs 1 to 4 and 6 to 12 are true to my knowledge ; those made in paragraphs 5 are true to my legal advise and I have not suppressed any material facts.

And I sign this verification on this the 6th day of November 1995 at Guwahati.

Khagendra Nath Saikia

6/11/95

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

T.A.No.18(g) of 1989

Dated of decision : The 29th day of March, 1990.

Shri Khangendra Nath Saikia, son of
Shri Rudreswar Saikia, All India Radio,
Guwahati, aged about 37 years Petitioner

-Versus-

1. Union of India
2. Director General, All India Radio,
Government of India, New Delhi
3. Deputy Director General (Eastern Region),
All India Radio, Eden Garden, Calcutta-1
4. Station Director, All India Radio,
Guwahati-3.
5. Station Director, All India Radio,
Dibrugarh
6. Engineer-in-charge, All India Radio,
Dibrugarh

..... Respondents

For the applicant : Mr. D.P. Chaliha and
Mr. A.M. Bazarbaruah, Advocates

For the respondents : Mr. S. Ali, Sr. C.G.S.C.

C O R A M:

THE HON'BLE SHRI K.P. ACHARYA, VICE-CHAIRMAN
AND
THE HON'BLE SHRI J.C. ROY, ADMINISTRATIVE MEMBER.

1. Whether reporters of local papers may be allowed to
see the judgment?
2. To be referred to the Reporters or not? At
3. Whether Their Lordships wish to see the fair copy
of the judgment?

Attested.

B.K. Basu
Advocate.

JUDGMENT

ACHARYA.J.

This case has been transferred under Section 29 of the Administrative Tribunals Act, 1985, for disposal according to law.

2. Shortly stated, the case of the petitioner is that on 5.10.1970, he was appointed as a Librarian in the All India Radio at Dibrugarh. In course of time promotional avenue to the post of Transmission Executive came in the year 1976. Promotion to the post of Transmission Executive having been denied to the petitioner, he felt aggrieved and filed an application under Article 226 of the Constitution before the Hon'ble Gauhati High Court with a prayer for issuance of a writ of mandamus commanding the Opposite Parties to promote the petitioner to the post of Transmission Executive with retrospective effect and to cancel/quash or otherwise forebear from giving effect to the impugned order contained in memo No.Ghy.I(7)/78-S dated 1.3.1979 issued by the Station Director, All India Radio, Guwahati (Annexure '10'). This case has been now transferred to this Tribunal for disposal.

3. In their counter the opposite parties maintain that inadvertently and/or erroneously it was not mentioned in the order of appointment that the petitioner was an adhoc appointee and subsequently, this mistake having been detected the case of the petitioner was not rightly for consideration because according to the Recruitment Rules one regular appointee as a Librarian has to gain atleast five years experience to make him eligible for promotion to the post of Transmission Executive.

The....

Attested.

B.K.Krishna
Advocate.

The eligibility criteria as laid down in the Recruitment Rules not having been complied by the petitioner, rightly, his case was not considered and, therefore, the grievance of the petitioner is without any basis and there is no legal ground to allow the application of the petitioner, which is devoid of merit and is liable to be dismissed.

4. We have heard Mr D.P. Chaliha, the learned counsel for the petitioner, and Mr. S. Ali, the learned Sr. C.G.S.C., at some length. Following facts are admitted:-

- i) The petitioner was appointed on 5.10.1970 as a Librarian in the All India Radio, Dibrugarh
- ii) In the year 1976 Transmission Executive post (promotional post) fell vacant and some persons were considered for promotion from the feeder post
- iii) Case of the petitioner was not considered because according to the opposite parties, he had not completed five years experience as a Librarian ..

5. The only disputed question is whether the petitioner was a regular appointee or an adhoc appointee. In case the petitioner is a regular appointee then he has admittedly gained five years experience as a Librarian and his case is bound to be considered, because admittedly, the Recruitment Rules contemplated that one has to gain five years experience. If the petitioner is to be taken as an adhoc appointee then the admitted position is that he has not gained five years experience. Therefore, the moot question for determination is whether the petitioner was a regular appointee or an adhoc appointee. From Annexure '10' it is found that the Administrative Officer on behalf of the Station Director, addressing the memo

to....

Attested.

B. K. Raikhy
Advocate.

to the petitioner stated as follows:

" Although Shri Saikia (meaning the petitioner) was appointed as a Librarian (Junior) by All India Radio, Dibrugarh with effect from 5.10.1970, the appointment was made erroneously on regular basis, instead of on adhoc basis in a vacancy caused due to promotion of a Librarian to the post of Transmission Executive on adhoc basis. Thus he could not be deemed to have been borne on regular establishment till the services on adhoc Transmission Executive could be regularised."

6. Before offering our comments on the portion quoted above, it is worthwhile to state that vide Annexure '2' dated 23.10.1970. (Order of appointment) it is stated as follows:

" With reference to his letter dated 5.10.1970 intimating acceptance of the offer conveyed to him vide this office letter No.DIB-1(5)/70-5 dated 22.9.1970, dated 22.9.1970, Shri Khagendra Nath Saikia is appointed as a Librarian in the office in a temporary capacity with effect from 5.10.1970."

The word 'temporary' is usually and always mentioned in every letter of appointment. Further astonishing feature, which one would find is Annexure '3' dated 7.6.1973. It runs thus:

" The Assistant Station Director, All India Radio, Dibrugarh, is pleased to terminate the probationary period of Shri K.N. Saikia, Librarian, All India Radio, Dibrugarh, with effect from 5.10.1972 and allow him to continue in a temporary capacity until further orders."

7. From Annexure '4' dated 12.11.1973 it is found that the petitioner was found to be suitable to be appointed in a quasi-permanent capacity under the Government of India in the post of a Librarian with effect from 5.10.1973 and in furtherance thereof, he was appointed in a quasi-permanent capacity in the said post with effect from the said date. Vide Annexure '5' dated 30.4.1976,

it....

Attested.

B. K. Baishya,
Advocate.

it was ordered by the Station Director that the petitioner was appointed as a Librarian, All India Radio, Dibrugarh, in the permanent post of Librarian and his confirmation is subject to the condition that he would be liable for transfer. In Annexure '5' there is no mention of the word 'temporary', far less to speak of 'adhoc'. On the contrary it is a straight appointment against a permanent post. In such circumstances, we cannot persuade ourselves to accept the case of the opposite parties that the petitioner had ever been appointed on adhoc basis and such a fact could not be erroneously mentioned in the order of appointment. It is too late in the day for the opposite parties to put forth such a contention and in our opinion there would be no justification on our part to accept such a case. Therefore, we would find without least hesitation that the petitioner was a regular appointee and by 1976 he had completed five years experience as a Librarian and, therefore, it was incumbent on the part of the competent authority to consider the case of the petitioner for promotion to the post of Transmission Executive with effect from 1976.

8. Mr. D.P. Chaiha, the learned counsel for the petitioner, mentioned to us that in the year 1981, the petitioner has been promoted to the post of Transmission Executive, but his grievance for promotion with effect from 1976 should be considered by this Bench. Having found that the petitioner as a regular appointee had gained five years experience as Librarian by the year 1976, his case should have been considered for promotion to the post of Transmission Executive and the case of the petitioner not having been considered, we

direct....

Attested,

B. K. Baishya
Advocate.

direct that the case of the petitioner be considered for promotion to the post of Transmission Executive with effect from 1976 and in case he is found to be suitable he should be deemed to have been promoted with effect from 1976. The petitioner will be entitled to all the consequential benefits of arrear pay, seniority, etc.

9. Accordingly Annexure '10' is hereby quashed.

10. Thus the application stands allowed leaving the parties to bear their own costs.

SD/-
(J.C.ROY)
29-3-90
MLMEC

SD/-
(K.P. MCHARYA)
29-3-90
VICE-CHAIRMAN

TRUE COPY
10/4/90
P.M.E.C. (JAT/S-1)
Guwahati Bench, Guwahati.
10/4/90

To

Mr. D.P. Chakraborty, Advocate.

Attested.

B. K. Barishya.
Advocate.

GOVERNMENT OF INDIA
ALL INDIA RAILWAY
DIBRUARH.

No. Dib. 21(3)/90-S/ 21/4

Dated Dibrugarh the,
8th January, 1991.

MEMORANDUM

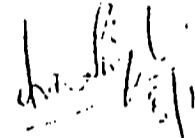
In pursuance of the Judgement passed by the Hon'ble CAT Guwahati Bench on 29-3-90 regarding the case filed by Shri K.N. Saikia, Transmission Executive, he is hereby informed that a review DPC has already been ~~convened~~ convened and recommended his case as given below. :

| <u>Sl.No.</u> | <u>Name & designation indicating place of posting.</u> | <u>Date of apptt. in ATR as Librarian</u> | <u>Regular promotion as TREK as per judgement of CAT Guwahati Bench.</u> |
|---------------|--|---|--|
|---------------|--|---|--|

1. Shri K.N. Saikia, 05-10-70 05-10-76
Transmission Executive
AIR, Dibrugarh.

He is also informed that Directorate will be circulating the amended seniority position of Shri Saikia separately and other monetary benefits accruing out of this revised date of promotion is being worked out and will be paid in due course.

Shri K.N. Saikia,
Transmission Executive,
AIR, Dibrugarh.


(M.K. SINGH)
STATION DIRECTOR.

Attested.

B. K. Naishya
Advocate.

GOVERNMENT OF INDIA
DIRECTORATE GENERAL: ALL INDIA RADIO

No. 4/8/89-SVII/44

New Delhi, dated 22.1.1991.

854

2-2-91

Subject:- All India Eligibility list of
Transmission Executives working
in AIR/DDKs as on 1.7.90.

A draft eligibility was circulated vide letter
of even no. dated 5.10.90 for inviting objections, if
any.

2. Objections received in response to the draft
list have duly been examined in terms of general
instructions issued by Department of Personnel and
Training from time to time and Recruitment Rules
notified on 23.10.81. A final eligibility list is
circulated for information and record.

(S. SUBRAMONY)
DIRECTOR OF PROGRAMMES (NER)
for Director General

To

1. All Heads of AIR Stations/DDKs.
2. DDG (NER)/DDG (ER)/DDG (WR).
3. DG: Doordarshan (Shri K.C. Seth, DDA - by name)
with 5 spare copies.
4. DDA (P) (Shri I.L. Bhatia) with 5 spare copies.
5. Guard file.
6. Spare copies-20.
7. Shri S.C. Nayak, President, Programme Staff
Association, New Delhi.

R. Day
for Director General.

2nd list /RCM/
seen by Shri S. K. Nayak

Attested.

B. K. Basu
Advocate.

All India Eligibility List of Transmission Executives
in All India Radio/Doordarshan as on 1.7.1990.

| Zonal Sen ority No. | Sl.No. | Name and Date of Birth | Date of continous posting | Present Re- appointment | arks | |
|---------------------------|--------|--------------------------------|------------------------------|----------------------------|--------------------|---|
| | 1 | 2 | 3 | 4 | 5 | 6 |
| AP-1 | 1. | Sh. C. L. Reddy 1.7.39 | 11.2.63 | AIR, | Cuddappah | |
| GUJ-1 | 2. | Sh. A. D. Chauhan 13.5.46 | 25.3.65 | AIR, | Rajkot | |
| NAGA-1 | 3. | Th. Ibochooba Singh 1.3.44 | 10.4.72 | AIR, | Kohima | |
| MP-1 | 4. | Sh. Mohd. Jamil Khan 3.3.45 | 23.12.72 | AIR, | Jabalpur | |
| MR-1 | 5. | Smt. J. S. Kuber 15.1.52 | 16.1.76 | AIR, | Pune | |
| DEL-1 | 6. | Kum. Pushpa Sharma 30.4.45 | 21.2.76 | DDK, | Delhi | |
| RAJ-1 | 7. | Smt. Suman Mathur 16.5.47 | 13.4.76 | AIR, | Jaipur | |
| UP-1 | 8. | Sh. Bajrangi Tiwari 3.7.49 | 3.6.76 | AIR, | Varanasi | |
| MR-2 | 9. | Smt. Deepa Jha 23.6.54 | 5.1.76 | CSU, | Bombay | |
| MP-2 | 10. | Sh. P. S. Joshi 12.12.49 | 21.6.76 | AIR, | Indore | |
| KTK-1 | 11. | Smt. Shobha Srihari 1.1.52 | 3.7.76 | AIR, | ***** Bangalore | |

Debarred for promotion for one year w.e.f
 -do- 11.1.90
 -do- 30.3.90
 -do- 10-1-90
 -do- 30-11-89
 -do- 7-1-90

...2/

Attested.

B. K. Baishya.
Advocate.

| | | | -2- | | |
|-------|-----|-------------------------------|---------|------------|---|
| 1 | 2 | 3 | | 4 | 5 |
| | | | | | 6 |
| KTK-2 | 12. | Sh. V. M. Jagdish | 20.7.76 | AIR, | |
| | | 27.3.50 | | Bhadrayana | |
| KTK-3 | 13. | Sh. N. V. Ramesh | 16.7.76 | AIR, | |
| | | 29.11.51 | | Mysore | |
| KTK-4 | 14. | Sh. M. Mallikarjunamurthy | 20.7.76 | AIR, | |
| | | 9.12.51 | | Bangalore | |
| KTK-5 | 15. | Smt. Shylaja Devaraj | 15.7.76 | CBS, | |
| | | 9.12.51 | | Chennai | |
| KTK-6 | 16. | Smt. Sudha S. Rao | 19.7.76 | AIR, | |
| | | 24.11.51 | | Bangalore | |
| UP-2 | 17. | Sh. Rajinder Kumar Gaur | 7.8.76 | AIR, | |
| | | 16.8.47 | | Najibabad | |
| WB-1 | 18. | Sh. Pranabesh Ghosh | 9.8.76 | DDK, | |
| | | 1.9.47 | | Calcutta | |
| WB-2 | 19. | Sh. Debasis Gautam | 9.8.76 | DDK, | |
| | | 25.7.47 | | Calcutta | |
| UP-3 | 20. | Sh. A. K. Dwivedi | 7.9.76 | DDK, | |
| | | 1.1.50 | | Lucknow | |
| UP-4 | 21. | Sh. Akash Shukla | 16.9.76 | DDK, | |
| | | 10.7.50 | | Lucknow | |
| OR-1 | 22. | Sh. A. K. Mohanty | 15.4.76 | DDK, | |
| | | 18.6.52 | | Cuttack | |
| TN-1 | 23. | Sh. S. N. Subramaniam | 15.6.76 | DDK, | |
| | | 14.6.46 | | Madras | |
| TN-2 | 24. | Sh. B. Arumugam | 18.9.76 | DDK, | |
| | | 25.1.49 | | Madras | |
| TN-3 | 25. | Sh. S. Santhanakrishnan | 4.9.76 | DDK, | |
| | | 11.12.49 | | Madras | |
| JK-1 | 26. | Sh. Stanzin Wangchok | 20.9.76 | AIR, | |
| | | (ST), 10.4.49 | | Leh | |
| JK-2 | 27. | Sh. O. K. Ambedkar | 18.9.76 | CBS, | |
| | | 10.1.51 | | Srinagar | |
| MR-3 | 28. | Kum. N. S. Shirodkar | 1.10.76 | CSU, | |
| | | 23.2.52 | | Bombay | |
| AP-2 | 29. | Smt. Jhansi Kamala Varekumari | 1.10.76 | AIR, | |
| | | 2.10.52 | | Vijayawada | |

...3/-

Attested,
B. K. Naikya,
Advocate.

| 1 | 2 | 3 | 4 | 5 | 6 |
|-------|-----|---|----------|-------------------------|---|
| ASM-1 | 30. | Sh. K.N. Seikia 1.3.43 | 5.10.76 | AIR, Dibrugarh | 9 |
| AP-3 | 31. | Sh. Rammujnacharyulu 20.1.46 | 15.10.76 | AIR, Hyderabad | |
| TN-4 | 32. | Sh. S. Kamaluddin 7.3.46 | 11.10.76 | AIR, Tiruchirappalli | |
| GUJ-2 | 33. | Smt. Anila D. Shah 22.9.48 | 28.10.76 | CBS, Ahmedabad | |
| AP-4 | 34. | Sh. M. Sudhakar Rao 10.5.50 | 28.10.76 | AIR, Hyderabad | |
| TN-5 | 35. | Smt. Geetha Gonel- kri shanan, 25.6.53 | 3.11.76 | AIR, Madras | |
| TN-6 | 36. | Sh. U. Raghunath y 20.9.44 | 8.10.76 | AIR, Madras | |
| DEL-2 | 37. | Smt. Shant Lata Sharma 3.5.43 | 9.11.76 | ESD, Delhi | |
| DEL-3 | 38. | Sh. Kulter Singh 10.10.34 | 9.11.76 | ESD, Delhi | |
| DEL-4 | 39. | Smt. Saroj Sharma 4.2.52 | 30.10.76 | CBS, Delhi | |
| OR-2 | 40. | Smt. Bulbul Bose 16.12.50 | 16.11.76 | AIR, Cuttack | |
| AP-5 | 41. | Sh. K.F.J. Vidalankar 26.7.50 | 26.11.76 | CBS, Hyderabad | |
| WB-3 | 42. | Sh. D. N. Debnath 1.7.47 | 27.11.76 | AIR, Calcutta | |
| BH-1 | 43. | Smt. Lata Pirthi 12.1.49 | 29.11.76 | AIR, Patna | |
| MR-4 | 44. | Sh. A.B. Deshmukh 10.10.49 | 30.11.76 | AIR, Pune | |
| MR-5 | 45. | Smt. M.K. Muddebihal 3.7.48 | 7.12.76 | CBS, Bombay | |
| MR-6 | 46. | Smt. P.V. Deostale 1.5.54 | 20.10.76 | CSU, Bombay | |
| MR-7 | 47. | Sh. Rajjab Umar 5.3.53 | 3.12.76 | AIR, Nagpur | |

Accepted,
B.K. Naik
Accepted.

| 1 | 2 | 3 | 4 | 5 | 6 |
|-------|-----|---------------------------------------|----------|------------------------|---|
| MR-8 | 48. | Sh. S. J. Shirsat (SC) 9.8.44 | 1.11.76 | AIR, Ratnagiri | |
| ASM-2 | 49. | Sh. Iswar Ch. Sarmah 1.1.46 | 14.12.76 | AIR, Guwahati | |
| AN-1 | 50. | Sh. Sabir Hussain 25.12.53 | 16.12.76 | AIR, Port Blair | |
| MP-3 | 51. | Sh. G. S. Warkhede (ST) 21.3.47 | 20.12.76 | AIR, Jabalpur | |
| DEL-5 | 52. | Smt. Kumud Bhatnagar 21.3.47 | 30.12.76 | AIR, Delhi | |
| DEL-6 | 53. | Sh. Bhagwan Das 8.4.47 | 8.11.76 | BSP, Dehradoon | |
| WB-4 | 54. | Smt. Sipra Basu 20.11.48 | 31.12.76 | AIR, Calcutta | |
| MP-4 | 55. | Sh. C. S. Ranjan (SC) 1.10.52 | 10.1.77 | CBS, Bhopal | |
| WB-5 | 56. | Kum. Mira Bhattacharjee 20.9.50 | 19.1.77 | AIR, Calcutta | |
| JK-3 | 57. | Sh. Subhash Chander Sharma 11.2.51 | 31.1.77 | Radio Kashmir Jammu | |
| MP-5 | 58. | Smt. Charubala Khare 8.7.54 | 1.2.77 | AIR, Bhopal | |
| PUN-1 | 59. | Sh. Bal Krishan Mohindroo 4.1.51 | 14.2.77 | DDK, Jalandhar | |
| MP-6 | 60. | Smt. Annaburna Tomar 18.11.53 | 16.2.77 | AIR, Gwalior | |
| KTK-7 | 61. | Smt. Malini Seshadri 15.5.47 | 26.2.77 | AIR, Bangalore | |
| KTK-8 | 62. | Smt. R. Urmila 14.3.50 | 14.2.77 | CBS, Bangalore | |
| KTK-9 | 63. | Smt. K. Gowri 30.6.51 | 28.2.77 | AIR, Dharwad | |
| MR-9 | 64. | Sh. Ramakrishna Srinivasan 27.4.50 | 6.4.77 | AIR, Bombay | |
| GUJ-3 | 65. | Sh. M. K. Parmar (SC) 1.1.42 | 28.2.77 | DDK, Ahmedabad | |

...5/-

Attested.
B. K. Krishnan
Advocate.

| 2 | 3 | 4 | 5 | 6 |
|--------|-----|------------------------------------|---------|-----------------|
| GUJ-4 | 66. | Sh. N.R. NAIK, 1.3.44 | 28.2.77 | AIR, Baroda. |
| GUJ-5 | 67. | Sh. V.G. Dave 18.8.49 | 26.2.77 | AIR, Rajkot |
| GUJ-6 | 68. | Sh. H.R. Maylankar 18.5.52 | 23.2.77 | AIR, Baroda. |
| DEL-7 | 69. | Smt. Sushma Kohli 20.10.50 | 21.4.77 | AIR, Delhi |
| ASM-3 | 70. | Sh. Anup Kumar Roy 18.10.51 | 21.4.77 | AIR, Silchar. |
| DEL-8 | 71. | Smt. Chanchal Virmani 31.10.52 | 22.4.77 | AIR, Delhi |
| DEL-9 | 72. | Smt. Rita Kashyup 10.4.54 | 22.4.77 | ESD, Delhi |
| MP-7 | 73. | Sh. S.N. Pradhan(SC) 12.7.52 | 25.4.77 | AIR, Bhopal |
| UP-5 | 74. | Sh. P.K. Tripathi 1.9.53 | 30.4.77 | AIR, Gorakhpur |
| DEL-10 | 75. | Sh. D.P. Banerjee 11.4.52 | 7.5.77 | ESD, Delhi |
| MP-8 | 76. | Dr. Vijayamala Pandit 11.11.49 | 13.5.77 | DDK, Raipur. |
| RAJ-2 | 77. | Sh. J.P. Pandya 28.9.52 | 16.5.77 | AIR, Udaipur |
| KTK-10 | 78. | Smt. H.N. Vijayalakshmi 31.1.49 | 31.5.77 | DDK, Bangalore |
| MR-10 | 79. | Smt. U.S. Gujarathi 2.10.50 | 30.7.77 | CSU, Bombay |
| MR-11 | 80. | Sh. N.V. Kothekar 3.7.51 | 29.7.77 | AIR, Aurangabad |
| UP-6 | 81. | Kum. Vibha Srivastava 3.8.53 | 9.9.77 | DDK, Lucknow |
| UP-7 | 82. | Sh. Shailendra Pradhan 15.6.51 | 21.5.77 | AIR, Lucknow |
| JK-4 | 83. | Sh. R.K. Rezdan 18.8.48 | 28.1.78 | DDK, Srinagar. |

... 6/-

83. *Coasted.*
B. K. Naikya.
Advocate.

| 1 | 2 | 3 | 4 | 5 | 6 |
|--------|------|------------------------------------|--------------------|--|---|
| DGL-11 | 84. | Smt. Renu Bhardwaj 6.4.49 | 31.3.76 28.1.78 | DDK, Delhi Seniority cou wef 28.1.78 | |
| TN-7 | 85. | Smt. S. Sarada 9.10.50 | 13.4.78 | AIR, Madras. | |
| TN-8 | 86. | Sh. Zero 4.7.53 | 30.3.78 | AIR, Trichy | |
| WB-6 | 87. | Sh. S.K. Jamal 1.1.52 | 18.5.78 | AIR, Calcutta | |
| WB-7 | 88. | Sh. C. Khalko 30.1.43 | 16.3.78 | AIR, CIS, Calcutta | |
| AP-6 | 89. | Sh. K. J. Krishnamurthy 7.8.50 | 21.5.78 | AIR, Hyderabad | |
| AP-7 | 90. | Sh. I. Venkatesan 10.11.51 | 1.6.78 | AIR, Hyderabad | |
| AP-8 | 91. | Sh. K.J. Anandbabu 9.7.51 | 27.5.78 | AIR, Warangal | |
| GUJ-7 | 92. | Sh. M.J. Damor (ST) 11.1.50 | 4.6.78 | AIR, Ahmedabad | |
| AP-9 | 93. | Sh. R. Durgaraj (SC) 27.12.45 | 18.7.78 | AIR, Hyderabad | |
| AP-10 | 94. | Smt. P.V. Sarada 8.5.55 | 24.6.78 | CBS, Hyderabad | |
| AP-11 | 95. | Smt. N. Padmaja Nirmala 14.3.50 | 31.5.78 | AIR, Vijayawada | |
| AP-12 | 96. | Sh. S.A. Padmanabha Rao 1.7.49 | 13.7.78 | AIR, Tirupati | |
| UP-8 | 97. | Sh. M.L. Meena (ST) 9.8.52 | 28.7.78 | AIR, Mathura | |
| UP-9 | 98. | Sh. A.K. Joshi 3.3.49 | 11.6.78 | AIR, Nalibabad | |
| KTK-11 | 99. | Sh. M.R. Satyanarayana 25.6.49 | 2.8.77 | AIR, Mysore | |
| WB-8 | 100. | Smt. Sucharita Banerjee 28.8.50 | 15.11.78 | AIR, Calcutta | |
| KER-1 | 101. | Sh. M.A. Mohamed Roshan 18.9.54 | 26.12.78 | AIR, Trichur | |

1. *Ambedkar*
B.K.Naiky
 Advocate.

| 1 | 2 | 3 | 4 | 5 | 6 |
|--------|------|--|---------------------|--|---|
| MR-12 | 102. | Smt. T. S. Chayya 22.5.53 | 19.1.76 15.1.79 | CSU, Bombay Seniority counts wef 15.1.79 | |
| KER-2 | 103. | Smt. Rajeswari Mohan 16.5.53 | 9.2.79 | AIR, Trivandrum | |
| GUJ-8 | 104. | Sh. A. Mathai 25.11.41 | 5.3.79 | AIR, Godhra | |
| PRY-2 | 105. | Kum. Kaushal Sharma 26.6.55 | 1.5.79 | AIR, Irinje | |
| TN-9 | 106. | Smt. K. T. Mandothari Prasad 28.11.54 | 7.5.79 | CBS, Madras | |
| TN-10 | 107. | Sh. T. Mohan 16.10.46 | 5.11.78 | AIR, Madras | |
| MP-9 | 108. | Sh. P. N. Kharé 27.1.51 | 28.5.79 | AIR, Gwalior | |
| KTK-12 | 109. | Smt. Bhag Yamme 20.1.51 | 18.6.79 | AIR, Bangalore | |
| KTK-13 | 110. | Sh. Shivasankar G. Gundu (ST), 1.7.47 | 28.6.79 | AIR, Dharwad | |
| AJ-3 | 111. | Sh. I. S. Yadav 9.4.51 | 16.7.79 | AIR, Jodhpur | |
| R-13 | 112. | Sh. B. S. Gujar (SC) | 17.12.76 27.7.79 | CBS, Nagpur Seniority counts were 27.7.79 | |
| -14 | 113. | Sh. N. G. Mahalke 10.11.47 | 23.7.79 | DDK, Bombay | |
| N-2 | 114. | Sh. Rajeev Malik 7.12.54 | 8.8.79 | AIR, Jalandhar (on deputation to DPD, New Delhi) | |
| -3 | 115. | Smt. Kumud Malik 19.9.58 | 6.9.79 | AIR, Jalandhar (on deputation to DPD, New Delhi) | |
| 1 | 116. | Sh. Anil Ch. Das 11.7.50 | 17.7.76 14.9.79 | (On deputation to Agartala) | |
| 0 | 117. | Sh. A. K. Srivastava 9.3.49 | 19.10.79 | AIR, Allahabad | |
| 3 | 118. | Sh. Shree Prakash 20.8.51 | 7.11.79 | AIR, Bhopal | |

... 8/-

Attested.

B. K. Baishya
Advocate

| | | | 4 | 5 |
|--------|------|--------------------------------------|----------|--------------------|
| 1 | 2 | 3 | | |
| DEL-12 | 119. | Smt. Yamini Uttam 30.3.52 | 7.11.79 | DDK, Delhi |
| MR-15 | 120. | Smt. D.K. Navrekar 14.2.48 | 5.12.79 | VBS, Bombay |
| MR-16 | 121. | Sh. N.G. Jahagirdar (SC) 16.4.49 | 5.12.79 | DDK, Bombay |
| UP-11 | 122. | Sh. R.K. Tripathi 1.10.50 | 7.12.79 | AIR, Naji Bazaar |
| WB-9 | 123. | Sh. Swapan Chakraborty 3.1.51 | 10.12.79 | AIR, Calcutta |
| DEL-13 | 124. | Sh. Mohd. Kamaluddin 25.7.49 | 29.12.79 | CBS, Delhi |
| DEL-14 | 125. | Sh. S.S. Sharma 31.8.47 | 17.11.79 | AIR, Delhi |
| DEL-15 | 126. | Sh. Ram Sewak Raman 2.8.45 | 4.12.79 | DD, Delhi |
| DEL-16 | 127. | Sh. Prem Pal Singh (SC), 28.11.51 | 27.11.79 | DDK, Delhi |
| OR-3 | 128. | Sh. N.K. Bain (SC) 1.11.54 | 7.1.80 | DDK, Sambalpur |
| BIH-4 | 129. | Sh. H. Srivastava 16.2.55 | 22.1.80 | CBS, Patna |
| AS-4 | 130. | Smt. Meera Borthakur 1.12.47 | 6.2.80 | AIR, Guwahati |
| MR-17 | 131. | Sh. V.K. Vyas 10.6.57 | 18.3.80 | CBS, Bombay |
| AP-13 | 132. | Sh. K. Krishna Mohan 7.8.55 | 20.3.80 | AIR, Vijayawada |
| AP-14 | 133. | Sh. V. Parvatesam 6.7.55 | 7.3.80 | DDK, Hyderabad |
| AP-15 | 134. | Smt. K. Vinaymani 8.4.50 | 3.3.80 | AIR, Hyderabad |
| AP-16 | 135. | Sh. M. Maheshwar 18.12.58 | 12.3.80 | AIR, Vishakapatnam |
| AP-17 | 136. | Kum. N. Hymavathy 14.3.56 | 8.2.80 | AIR, Hyderabad |

...9/-

Attested.
S.K. Baishya
Advocate.

| 1 | 2 | 3 | 4 | 5 |
|--------|------|---------------------------------------|---------------------|---|
| DEL-17 | 137. | Smt. Sadhna Bhardwaj 19.5.53 | 24.12.76 5.4.80 | AIR, Delhi |
| TN-11 | 138. | Sh. V. S. Narayanan 21.8.48 | 1.11.76 14.4.80 | CBS, Madras Seniority counts from 14.4.80 |
| MP-10 | 139. | Sh. K. K. Jambhekar 9.3.51 | 28.7.80 | AIR, Indore |
| MP-11 | 140. | Sh. S. C. Kalyane (SC) 23.5.43 | 6.8.80 | AIR, Indore |
| MP-12 | 141. | Dr. O. P. Joshi 30.8.52 | 11.12.79 7.4.80 | AIR, Indore Seniority counts wef 7.4.80 |
| MP-13 | 142. | Sh. Suresh Pandey 15.9.54 | 18.8.80 | AIR, Raipur |
| UP-12 | 143. | Sh. A. K. Pandey 2.9.58 | 28.12.79 19.9.80 | AIR, Varanasi Seniority counts from 19.9.80 |
| MR-18 | 144. | Sh. C. K. Singh (ST) 6.10.55 | 23.5.77 28.9.80 | Deputation to FPO, Nasik. |
| RAJ-4 | 145. | Sh. O. P. Dewal 20.8.58 | 5.11.80 | AIR, Udaipur |
| RAJ-5 | 146. | Smt. Sharda D. Bumria (SC) 11.3.58 | 24.11.80 | AIR, Jodhpur |
| MR-19 | 147. | Smt. Usha Vishwasrao 25.1.53 | 29.12.80 | CSU, Bombay |
| PUN-4 | 148. | Smt. Atiya Bansal 25.1.57 | 23.12.75 25.3.81 | AIR, Chandigarh Seniority counts from 25.3.81 |
| RAJ-6 | 149. | Sh. M. A. Khan 2.2.48 | 14.5.81 | CBS, Jaipur |
| BIH-5 | 150. | Sh. A. K. Sinha 5.1.51 | 16.6.81 | AIR, Jamshedpur |
| OR-4 | 151. | Sh. P. L. Das 1.7.59 | 18.6.81 | AIR, Sambalpur |
| MP-14 | 152. | Sh. J. P. Pathak 1.4.48 | 6.7.81 | AIR, Jabalpur |
| MP-15 | 153. | Sh. S. K. Solanki 29.5.56 | 23.3.81 | AIR, Indore |
| UP-13 | 154. | Smt. Nikharika Srivastava 23.1.40 | 26.8.81 | AIR, Lucknow |

...10/-

Attested,

B. K. Baishya
Advocate.

| 1 | 2 | 3 | 4 | 5 | 6 |
|--------|------|-------------------------------------|---------------------|-------------------|----|
| WB-10 | 155. | Sh. Govindal Mukherjee 6.1.50 | 16.9.81 | 44R, Calcutta | 38 |
| DEL-18 | 156. | Smt. Kiranish Sharma 14.1.56 | 11.11.77 4.11.81 | TV, DSC, Srinagar | |
| DEL-19 | 157. | Smt. Jagvinder Kaur 13.2.53 | 11.2.77 9.11.81 | DDK, Delhi | |
| GUJ-9 | 158. | Sh. V.K. Mehta 5.2.46 | 1.12.81 | AIR, Bhuj | |
| GUJ-10 | 159. | Kum. B.L. Patel (ST) 1.6.56 | 26.12.81 | AIR, Baroda | |
| MP-16 | 160. | Kum. Kamlesh Mishra 1.2.58 | 16.2.82 | AIR, Chhatarpur | |
| GUJ-11 | 161. | Sh. V.K. Dave 28.1.50 | 1.3.82 | AIR, Ahmedabad | |
| GUJ-12 | 162. | Sh. R.S. Dudhrejia 20.7.55 | 29.1.82 | AIR, Rajkot | |
| GUJ-13 | 163. | Sh. I.V. Patel 25.3.38 | 6.3.82 | AIR, Baroda | |
| GUJ-14 | 164. | Sh. K.B. Joshi 1.6.54 | 11.3.82 | DDK, Rajkot | |
| DEL-20 | 165. | Smt. Manju Alok 11.1.53 | 22.4.81 5.4.82 | CBS, Delhi | |
| TRP-2 | 166. | Sh. Manoj Deb Barma (ST) 28.8.48 | 16.4.82 | AIR, Agartala | |
| DEL-21 | 167. | Smt. Indira Aggarwal 1.8.35 | 22.4.82 | DDK, Delhi | |
| DEL-22 | 168. | Sh. A.M. Khosla 19.2.60 | 21.1.82 1.5.82 | ESD, Delhi | |
| MR-20 | 169. | Sh. V.R. Vartak 24.2.18 | 19.5.82 | CSU, Bombay | |
| MR-21 | 170. | Sh. Deepak Shedge 1.4.53 | 24.9.81 | CSU, Bombay | |
| MR-22 | 171. | Sh. Shivasaran G. (SC) 11.11.50 | 26.10.81 | AIR, Solapur | |
| MR-1 | 172. | Smt. Kusum Shankar (SC) 15.4.48 | 10.2.76 17.1.82 | AIR, Rohtak | |

...11/-

Accused.

B.K. Bajhya,
Advocate.

| 1 | 2 | 3 | 4 | 5 | 6 |
|-------|------|---------------------------------------|----------|------------------------|---|
| MH-23 | 173. | Sh. R.K. Jhadev (SC) | 15.3.82 | AIR, Shri Dnyaneshwar. | |
| WB-11 | 174. | Sh. D.T. Bhutia (ST) | 9.6.82 | AIR, Kurseong. | |
| WB-12 | 175. | Sh. B. Nanda Chatterji 1.12.40 | 10.6.82 | AIR, Calcutta | |
| BIH-6 | 176. | Sh. Rama Shankar (SC) 20.1.56 | 14.6.82 | AIR, Bhagalpur | |
| MP-17 | 177. | Sh. Binal Kanta Mondal (ST) 1.7.51 | 23.6.82 | AIR, Jabalpur | |
| TN-12 | 178. | Sh. S. Parasari (SC) 3.8.59 | 9.9.82 | AIR, Trichy | |
| RJ-7 | 179. | Sh. Ashok Vyas 13.8.62 | 10.10.82 | RAJ, Trichy | |
| RAJ-8 | 180. | S. V. K. R. 1.7.50 | 11.6.82 | AIR, Bikaner | |
| /RCM/ | | | | | |

Attested.

B. K. Banjya,
Advocate.

Government of India
Directorate General: All India Radio

No. 4(232)/91-SI(B)

New Delhi, dated the 11th June, 91.

Order No. 60/91-SI(B)

The Director General, All India Radio, hereby appoints on promotion the Transmission Executives as given in Annexure-I and the persons who belong to the erstwhile category of Staff Artist declared Government servants and equated with that of Transmission Executive, as given in Annexure-II to the grade of Programme Executive in a temporary capacity in the pay scale of Rs. 2000-3500 with effect from the date they take over charge at the respective AIR Station/Doordarshan Kendra indicated against each in Annexures-I & II.

2. All the persons indicated in Annexures-I & II, except those whose services have been placed at the disposal of Directorate General, Doordarshan, may be relieved of their duties immediately with the instructions to report for duty at their respective AIR Station/Office of posting. In the case of those officials allocated to Doordarshan, a separate order about their posting at different Kendras of Doordarshan will be issued by the Doordarshan Directorate, and they will only be relieved after receipt of such an order. Copies of relieving orders may be sent to this Directorate/Doordarshan Directorate, as the case may be, soon after the promotees are relieved from the respective Stations/Kendras of All India Radio/Doordarshan.

3. All the persons indicated in Annexures-I & II will be on probation for a period of two years with effect from the date they take over as Programme Executive at the respective Station/Office mentioned against each in Annexure-I & II.

4. On their joining duty as Programme Executive, their bio-data in the enclosed proforma including their charge assumption report may be sent to this Directorate/Doordarshan Directorate for further necessary action. A copy of the charge assumption report in respect of persons who will join duty as Programme Executives in Doordarshan may also be sent to this Directorate for reference and record.

5. The Annual Probation Report on their work and conduct, in the prescribed proforma, may also be sent to this Directorate/Doordarshan Directorate at the appropriate time, as provided for in the relevant instructions.

6. Hindi version follows.

Copy for Mr. S. K. Bhatia
I. L. BHATIA
DEPUTY DIRECTOR OF ADMINISTRATION
FOR DIRECTOR GENERAL

.... 2.

Attested.

B. K. Baisya
Advocate

:- 2 :-

Copy alongwith Annexures forwarded to:

1. All concerned Heads of Offices of AIR/Stations/Offices.
2. PS to DG, AIR for information.
3. PS to DG, Doordarshan for information.
4. DG:Doordarshan (Shri K.C. Seth) with 10 spare copies. They are requested to issue a separate order specifying the place of posting of the persons posted in Doordarshan and endorse copies to this Directorate and the Heads of Stations/Offices where they are presently posted.
5. DDG(C)/DDC(I)/DDG(PP&D)/DDG(A)/DDG(E)/Director(A&F)/DP(Per)/PO(P)/DP(Poly)/DP(PR)/DP(Dey)/DP(C)/DSTI(P)/DDA(WI)/LDA(P)/DDG(NER)/DDG(WR).
6. Pay & Accounts Officer, Pay & Accounts Office, AIR, Bombay/Calcutta/Madras/Delhi/Lucknow with four spare copies.
7. Vigilance Section/B&A Sections of DG: AIR/Computer Cell, DG: AIR, New Delhi.
8. S-VII Section with 200 spare copies.
9. The President, Programme Staff Association, IInd Floor, Broadcasting House, New Delhi. (Shri S.C. Nayak, PEX, AIR, New Delhi).
10. All the individuals concerned.
11. Personal files of the Officers concerned.
12. Guard File.
13. Spare Copies - 300.

For DIRECTOR GENERAL

11 J 11

Accred.

B. K. Naishya

Accred.

- 3 -

NAMES OF TRANSMISSION EXECUTIVES WHO HAVE BEEN RECOMMENDED FOR PROMOTION TO THE GRADE OF PROGRAMME EXECUTIVE. ANNEXURE TO DG: AIR ORDER NO. 60/91-SI(B) DATED 11.6.1991 ISSUED FROM FILE NO. 4/289/91-SI(B).

| Sl. No. | Name | Present Posting | Posting on Promotion |
|---------|----------------------------|------------------------------------|----------------------|
| 1. | Sh. C.L. Reddy | AIR, Cuddapah | AIR, Kurnool |
| 2. | Sh. A.D. Chauhan | AIR, Rajkot | AIR, Ahmedabad |
| 3. | Sh. Stanzin Wangchok | AIR, Leh | AIR, Leh |
| 4. | Kum. Pushpa Sharma | DDK, New Delhi | Doordarshan |
| 5. | Sh. V.M. Jagdish | AIR, Bhadravati (On Deputation) | AIR, Sawai Madhopur |
| 6. | Sh. N.V. Ramesh | AIR, Mysore | AIR, Bhadravati |
| 7. | Sh. M. Mallikarjuna Murthy | AIR, Bangalore | AIR, Bhadravati |
| 8. | Smt. Shylaja Devaraj | CBS, AIR, Bangalore | Doordarshan |
| 9. | Smt. Sudha S. Rao | AIR, Bangalore | Doordarshan |
| 10. | Shri R.K. Gaur | AIR, Najibabad | AIR, Bareilly |
| 11. | Sh. Pranabesh Ghosh | DDK, Calcutta | Doordarshan |
| 12. | Sh. Debasish Gautam | DDK, Calcutta | Doordarshan |
| 13. | Sh. A.K. Dwivedi | DDK, Lucknow | Doordarshan |
| 14. | Sh. Alok Shukla | DDK, Lucknow | Doordarshan |
| 15. | Sh. I.K. Mohanty | DDK, Cuttack | Doordarshan |
| 16. | Sh. S.N. Subramaniam | DDK, Madras | Doordarshan |
| 17. | Shri B. Arumugam | DDK, Madras | Doordarshan |
| 18. | Sh. S. Santhanakrishnan | DDK, Madras | Doordarshan |
| 19. | Sh. Opinder Kr. Ambardar | AIR, Kathua | AIR, Leh |
| 20. | Kum. N.S. Shirolekar | AIR, Bombay | Doordarshan |
| 21. | Smt. K.Jhansi K.V. Kumari | AIR, Vijayawada | AIR, Nizamabad |
| 22. | Sh. K.N. Saikia | AIR, Dibrugarh | AIR, Tezu |
| 23. | Sh. S. Ramanujacharyulu | AIR, Hyderabad | AIR, Vijayawada |
| 24. | Sh. S. Kamaluddin | AIR, Tiruchirapalli | AIR, Trichur |

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B-K-Baishya

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| 25. Smt. Anila D. Shah | AIR, Ahmedabad | Doordarshan |
| 26. Sh. M. Sudhakar Rao | AIR, Warangal | AIR, Kothagudam |
| 27. Smt. Geeta Gopalakrishnan | AIR, Madras | AIR, Pondicherry |
| 28. Sh. U. Raghupathy | AIR, Madras | AIR, Tirunelveli |
| 29. Sh. V.S. Narayanan | AIR, CBS, Madras | Doordarshan |
| 30. Smt. Shantlata Sharma | ESD, AIR, New Delhi | AIR, Kurukshetra |
| 31. Sh. Kultar Singh | ESD, AIR, New Delhi | AIR, New Delhi (Retiring on 31.10.1992). |
| 32. Smt. Saroj Sharma | CBS, AIR, New Delhi | Doordarshan |
| 33. Smt. Bulbul Bose | AIR, Cuttack | AIR, Jamshedpur |
| 34. Sh. K.F.J. Vidyalankar | CBS, AIR, Hyderabad | AIR, Anantapur |
| 35. Sh. D.N. Debnath | AIR, Calcutta | Doordarshan |
| 36. Smt. S. Lata Pruthi | AIR, Patna | AIR, Bhagalpur |
| 37. Sh. A.D. Deshmukh | AIR, Pune | AIR, Sangli |
| 38. Smt. M.K. Muddebihal | CBS, AIR, Bombay | AIR, Jalgaon |
| 39. Smt. Pradnya V. Deosthale | CSU, AIR, Bombay | AIR, Sangli |
| 40. Sh. Rajjab Umar | AIR, Nagpur | AIR, Raipur |
| 41. Sh. S.J. Shirsat | AIR, Ratnagiri | AIR, Panaji |
| 42. Sh. Ishwar Ch. Sarmah | AIR, Guwahati | AIR, Haflong |
| 43. Sh. Sabir Hussain | AIR, Port Blair | Doordarshan |
| 44. Smt. Kumud Bhatnagar | AIR, New Delhi | Doordarshan |
| 45. Sh. Bhagwan Dass | NC, AIR, New Delhi | Doordarshan |
| 46. Smt. Sipra Basu | AIR, Calcutta | Doordarshan |
| 47. Kum. Mira Bhattasali | AIR, Calcutta | Doordarshan |
| 48. Sh. S.C. Sharma | R.K. Jammu | AIR, Jalandhar |
| 49. Smt. Charubala Kware | AIR, Bhopal | AIR, Indore |
| 50. Sh. Balakrishnan Mahendru | DDK, Jalandhar | Doordarshan |
| 51. Smt. Malini Shekhar | AIR, Bangalore | AIR, Dharwad |
| 52. Smt. R. Urmila | AIR, CBS, Bangalore | AIR, Bhadravati |
| 53. Smt. K. Gowri | AIR, Dharwad | AIR, Bangalore |

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Amma
B. K. Basishya
Amma

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|-----------------------------|---------------------------------|----------------|
| 54. Sh. S. Ramakrishna | AIR, Bombay | AIR, Rajkot |
| 55. Sh. M.K. Parmar | DDK, Ahmedabad | Doordarshan |
| 56. Sh. N.R. Naik | AIR, Baroda | AIR, Rajkot |
| 57. Sh. V.G. Dave | AIR, Rajkot | AIR, Bhuj |
| 58. Sh. M.R. Mavlankar | AIR, Baroda | AIR, Godhra |
| 59. Smt. Susham Kohli | AIR, New Delhi | AIR, Najibabad |
| 60. Sh. Anup Kr. Roy | AIR, Silchar | AIR, Tura |
| 61. Smt. Chanchal Virmani | AIR, New Delhi | Doordarshan |
| 62. Smt. Rita Kashyap | ESD, AIR, New Delhi | AIR, Gwalior |
| 63. Sh. S.N. Pradhan | AIR, Gwalior | Doordarshan |
| 64. Sh. P.K. Tripathi | AIR, Gorakhpur | AIR, Rampur |
| 65. Sh. D.P. Banerjee | ESD, AIR, New Delhi | AIR, Almora |
| 66. Dr. Vijaymala Pandit | DDK, Raipur | Doordarshan |
| 67. Sh. J.P. Pandya | AIR, Udaipur (On Deputation) | AIR, Banswara |
| 68. Smt. H.N. Vijayalaxmi | DDK, Bangalore | Doordarshan |
| 69. Sh. Shailendra Pradhan | DDK, Lucknow | Doordarshan |
| 70. Sh. R.K. Razdan | DDK, Srinagar | Doordarshan |
| 71. Smt. S. Sarda | AIR, Madras | Doordarshan |
| 72. Sh. Zero | AIR, Tirunelvelli | AIR, Trichur |
| 73. Sh. C. Khalko | AIR, Calcutta | AIR, Purnea |
| 74. Ms. Kala Krishnamurty | AIR, Hyderabad | AIR, Muzantpur |
| 75. Sh. A.N. Venkata Rao | AIR, Hyderabad | AIR, Kurnool |
| 76. Sh. K.J. Anandbabu | AIR, Warangal | AIR, Kurnool |
| 77. Sh. M.J. Damor | AIR, Ahmedabad | Doordarshan |
| 78. Sh. R. Durga Raj | AIR, Hyderabad | Doordarshan |
| 79. Smt. N. Padmaja Nirmala | AIR, Vijayawada | AIR, Warangal |
| 80. Sh. S.A. Padmanabha Rao | AIR, Tirupathi | AIR, Cuddapah |
| 81. Sh. M.L. Meena | AIR, Mathura | AIR, Alwar |

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20/20/2020

Accused.

B. K. Baishya
Advocate.

| | | |
|------------------------------------|--------------------------------|---------------------|
| 82. Sh. A.K. Joshi | AIR, Najibabad (On Deputn.) | NSD, AIR, New Delhi |
| 83. Sh. M.R. Satyanarayana | AIR, Mysore | AIR, Gulbarga |
| 84. Smt. Sucharita Banerjee | AIR, Calcutta | AIR, Hazaribagh |
| 85. Sh. M.A. Mohd. Roshan | AIR, Trichur | AIR, Calicut |
| 86. Smt. T.S. Chayya | CSU, AIR, Bombay | AIR, Satara |
| 87. Smt. Rajeshwari Mohan | AIR, Trivandrum | AIR, Cochin |
| 88. Sh. A. Mathai | AIR, Godhra | AIR, Ahmedabad |
| 89. Kum. Kaushal Sharma | AIR, Ranchi | AIR, Darbhanga |
| 90. Smt. K.T. Mandothari Prasad | CBS, AIR, Madras | Doordarshan |
| 91. Sh. T. Mohan | AIR, Trivandrum | Doordarshan |
| 92. Smt. Manjumma | AIR, Bangalore | AIR, Bhuban |
| 93. Sh. B.G. Gujar | AIR, Nagpur | AIR, Akola |
| 94. Sh. Ram Sewak Ramani | ESD, AIR, New Delhi | AIR, Bareilly |
| 95. Sh. Prem Pal Singh | DDK, New Delhi | Doordarshan |
| 96. Sh. M.K. Bain | DDK, Cuttack | Doordarshan |

(I.L. BHATIA)

DEPUTY DIRECTOR OF ADMINISTRATION (P)
For DIRECTOR GENERAL

Costated,
B-K. Baishya
Advocate.

LIST OF ERSTWHILE STAFF ARTISTS(DECLARED GOVT. SERVANTS WHO HAVE
BEEN RECOMMENDED FOR PROMOTION TO THE GRADE OF PROGRAMME EXECUTIVE
ANNEXURE II TO DG: AIR ORDER NO. 60/91-SI(B) IN FILE
NO. 4(239)/91-SI(B) DATED 11.6.91.

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| Sl. No. | Name | Present Posting | Posting on Promotion. |
|---------|------------------------|--------------------------------|--------------------------|
| 1. | Sh. Jaswant Rai | NSD, AIR, New Delhi | NES, AIR Shillong |
| 2. | Sh. S.N. Jha | DG: AIR | AIR, Ranchi |
| 3. | Smt. Jyoti S. Shah | AIR, Bombay | Doordarshan |
| 4. | Sh. N. Rangiah | AIR, Madras | Doordarshan |
| 5. | Smt. N. Sukumaran | AIR, Madras | AIR, Tiruchirapalli |
| 6. | Sh. K.B. Solanki | AIR, Rajkot | Doordarshan |
| 7. | Sh. A. Prabhakaran | AIR, Trivandrum | Doordarshan |
| 8. | Kum. Sushma Tiwari | AIR, Bhopal | AIR, Jabalpur |
| 9. | Sh. R. Hippalgaonkar | AIR, Bombay | AIR, Hyderabad |
| 10. | Smt. Renu Tamang | AIR, Kurseong | AIR, Gangtok |
| 11. | Sh. K.V. Nakum | AIR, Rajkot | Doordarshan |
| 12. | Smt. Lalni Bhardwaj | AIR, New Delhi (On Deputn.) | AIR, Shimla |
| 13. | Kum. N. Gomathy | AIR, Madras | AIR, Tirunellvelli |
| 14. | Smt. C.P. Bhatnagar | AIR, Lucknow | Doordarshan |
| 15. | Sh. J.L. Shah | DDK, Srinagar | Doordarshan |
| 16. | Sh. K.S. Ranapratapan | AIR, Trivandrum | AIR, Trichur |
| 17. | Sh. A.K. Sinha | AIR, Patna | DTPES, AIR, New Delhi |
| 18. | Sh. R.S. Gangwar | AIR, Rampur | AIR, Bareilly |
| 19. | Sh. M.M. Zafar Beg | AIR, Jabalpur | AIR, Jagdalpur |
| 20. | Sh. S.N.P. Verma | AIR, Ranchi | Doordarshan |
| 21. | Sh. B.G. Naikster | DDK, Bombay | Doordarshan |
| 22. | Sh. S.K. Oberoi | DDK, Delhi | Doordarshan |
| 23. | Smt. P. Nagarajan | AIR, Madras | Doordarshan |
| 24. | Smt. Kamlesh Rehman | DDK, Lucknow | Doordarshan |
| 25. | Sh. C.N. Krishnamachar | AIR, Bangalore | Doordarshan |

Attested.

B-K-Banishya
Advocate.

| | | |
|-----------------------------|---------------------|---|
| 26. Sh. T.S. Thakur | DDK, New Delhi | Doordarshan |
| 27. Sh. V.N. Mudgil | DDK, New Delhi | Doordarshan |
| 28. Sh. Abdal Ahmed | RK, Srinagar | R.K. Sripagar |
| 29. Sh. N. Silubo Zeilang | AIR, Kohima | AIR, Pasighat |
| 30. Smt. Asha Kath | AIR, Kohima | AIR, Tura |
| 31. Smt. D. Simte | AIR, Kohima | AIR, Pasighat |
| 32. Sh. K. Chandramurty | AIR, Madras | Doordarshan |
| 33. Sh. Alice Timungpi | AIR, Guwahati | Doordarshan |
| 34. Sh. H.H. Mirchandani | AIR, Bombay | AIR, Chanderpur |
| 35. Sh. S.P. Singh | AIR, Bhagalpur | AIR, Hazaribagh |
| 36. Sh. T. Mahavishnu | DDK, Hyderabad | Doordarshan |
| 37. Sh. Kabban Mirza | VBS, AIR, Bombay | Doordarshan |
| 38. Sh. Debdes Mukherjee | AIR, Calcutta | Doordarshan |
| 39. Sh. N.K. Mahapatra | DDK, Cuttack | Doordarshan |
| 40. Sh. Longsa Chama | AIR, Dibrugarh | AIR, Tezu |
| 41. Sh. V.P. Singh | DDK, New Delhi | Doordarshan |
| 42. Sh. Chander Mohan | DDK, New Delhi | Doordarshan |
| 43. Sh. J.P. Tamang | AIR, Kurseong | Doordarshan |
| 44. Sh. I. Balaganjadhbaran | AIR, Trichur | Doordarshan |
| 45. Sh. Hazoor Singh | DDK, New Delhi | Doordarshan |
| 46. Smt. S. Tandon | ESD, AIR, New Delhi | DTPES, AIR, New Delhi (retiring on 31.8.1991) |
| 47. Kum. Pervaiz Cooper | VBS, AIR, Bombay | Doordarshan |
| 48. Sh. Lobang Nurboo | AIR, Leh | AIR, Leh |
| 49. Sh. Azimuddin | CBS, AIR, Ptopal | AIR, Balaghat |
| 50. Sh. M.A. Shethia | AIR, Bhuj | AIR, Churu |
| 51. Sh. J.S. Sharma | AIR, Khandwa | AIR, Balaghat |
| 52. Sh. P.S. Faridi | ESD, AIR, New Delhi | NC, New Delhi (Physcically handicapped) |

..... 9.

Attested
B-K. Baishya
Advocate.

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|------------------------------|----------------------|---------------------|
| 53. Sh. A.S. Chauhan | DDK, New Delhi | Doordarshan |
| 54. Ms. Uma Chakbast | AIR, Lucknow | Doordarshan |
| 55. Sh. B.P. Sharma | DDK, New Delhi | Doordarshan |
| 56. Sh. Mir Zaffar Ali Khan | CBS, AIR, Hyderabad | AIR, Adilabad |
| 57. Sh. Tongshao Konyak | AIR, Kohima | AIR, Tezu |
| 58. Smt. Khetlengi-U Kesizie | AIR, Kohima | Doordarshan |
| 59. Sh. T. Achim | AIR, Kohima | AIR, Halflong |
| 60. Sh. Surender Kr. | CBS, AIR, Chandigarh | Doordarshan |
| 61. Sh. S.R. Yadav | AIR, Patna | AIR, Bhagalpur |
| 62. Sh. Kunj. Kishtre | AIR, Shimla | AIR, Churu |
| 63. Sh. M.K. Sinha | CBS, AIR, Patna | AIR, Hazaribagh |
| 64. Sh. K. Satish | AIR, Hyderabad | Doordarshan |
| 65. Sh. V.K. Sharma | AIR, Patna | AIR, Bhagalpur |
| 66. Sh. R.P. Gupta | AIR, Bombay | AIR, Chanderpur |
| 67. Sh. Subash Chander Das | AIR, Calcutta | Doordarshan |
| 68. Sh. Samresh Ghosh | AIR, Calcutta | Doordarshan |
| 69. Sh. A.K. Mathur | AIR, Jaipur | AIR, Sawai Madhopur |
| 70. Sh. S.R. Sen | AIR, Silchar | Doordarshan |
| 71. Sh. Chittimoy Ranjan Das | AIR, Silchar | Doordarshan |
| 72. Sh. Subhashi Sanyal | AIR, Calcutta | Doordarshan |
| 73. Sh. Satish K. Bhargava | AIR, Bhopal | AIR, Shahdol |
| 74. Sh. A.K. Sarbadhikari | DDK, Calcutta | Doordarshan |
| 75. Sh. Abdul Rashid Bhat | DDK, Srinagar | Doordarshan |
| 76. Sh. Chubise Sangtam | AIR, Kohima | Doordarshan |
| 77. Sh. D.K. Maitra | DDK, Calcutta | Doordarshan |
| 78. Sh. Swapan Kr. Panja | DDK, Calcutta | Doordarshan |
| 79. Sh. V.K. Kar | DDK, Calcutta | Doordarshan |
| 80. Smt. B. Premala Devi | CBS, AIR, Trivandrum | Doordarshan |
| 81. Sh. R.N. Srivastava | AIR, Gorakhpur | AIR, Chatterpur |

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- Attested:
B. K. Krishna
A. S. Chauhan

| | | |
|----------------------------|------------------|------------------|
| 82. Sh. Ishwar Singh | DDK, New Delhi | Doordarshan |
| 83. Sh. M. Babu Rao | AIR, Hyderabad | AIR, Adilabad |
| 84. Sh. Sudhir Chandra Das | AIR, Calcutta | Doordarshan |
| 85. Sh. Ram Kisban | AIR, Shimla | AIR, Kurukshetra |
| 86. Sh. P.V. Kannan | AIR, Madras | Doordarshan |
| 87. Sh. K.M. Pipliwal | CBS, AIR, Jaipur | AIR, Banswara |
| 88. Sh. Bir Sen | DG, DDK | Doordarshan |
| 89. Sh. P.E. Pachu | AIR, Cochin | AIR, Trichur |
| 90. Sh. Bachhu Lal | AIR, Gorakhpur | Doordarshan |
| 91. Sh. Somnath Suman | DDK, Srinagar | Doordarshan |
| 92. Sh. S.A. Shinge | AIR, Dharwad | Doordarshan |
| 93. Sh. V.Rajashekharan | DDK, Hyderabad | Doordarshan |
| 94. Sh. K.V. Ratnam | DDK, Hyderabad | Doordarshan |
| 95. Sh. V.P. Raju | DDK, New Delhi | Doordarshan |
| 96. Sh. Hans Itaj Naik | DDK, New Delhi | Doordarshan |
| 97. Smt. M. Khanda | DDK, Calcutta | Doordarshan |

(D.I. BHATIA)
DEPUTY DIRECTOR OF ADMINISTRATION (P)
For DIRECTOR GENERAL

Approved
B.K. Barishya
Barishya

1. All India Radio (Programmes) Department
Government of India
Directorate General: All India Radio/Doordarshan
New Delhi-1, the 2nd August, 1988

No. 4(8) 87-GT(2)/111

New Delhi-1, the 2nd August, 1988

MEMORANDUM

SUBJECT: All India Eligibility list of
Transmission Executives in
All India Radio/Doordarshan
as on 1.1.1982.

ALL INDIA RADIO
DILKSHYA
DILKSHYA
DILKSHYA

DATE: 16/8/88

DILKSHYA

Recd 16/8/88
V/16/88
T.D.
Smt. Subramony

In continuation of this Directorate Memo of even number dated 13.8.1987 the names of Transmission Executives who have completed 5 years service as on 1.1.1982, have been added in All India Eligibility list of TREXs, taking into account the Ad-hoc service, if any followed, by regular appointment, in pursuance of the judgement delivered by Hon'ble Central Administrative Tribunal Jabalpur Bench in T.A.No.1255 of 1986 and Hon'ble Central Administrative Tribunal Bench at Calcutta in O.A.No.671 of 1987. A copy of the revised Eligibility list is forwarded herewith.

2. It may be mentioned here that revised Eligibility list has been prepared in accordance with the judgements delivered by two benches of C.A.T. as mentioned above, on the basis of dates of continuous appointment as TREX, subject to the maintenance of annual inter-se-seniority in the respective zones.

3. The Eligibility list may please be circulated by the Heads of AIR Stations/DDK Kendras amongst the TREXs working at their Station/Kendras and a certificate to this effect may be sent to this Directorate to Director of Programmes (Per). The representations, if any, received from TREXs may be sent to DP(Per) by name latest by the 19th August, 1988 alongwith comments if any. Any representation received in the Directorate after due date will not be entertained in any circumstances. If no representations are received, Heads of Stations/Kendras are requested to send "NIL" report by 19th August, 1988.

4. Further up-dated seniority list will be prepared and circulated to all concerned at the appropriate time.

(S. Subramony)
Director of Programmes (Per)
for Director General

.....2/-

Attn: J.
R.K. DILKSHY
Advocate.

1. All Heads of AIR Stations/DDK Kendras
2. DDG(ER), AIR, Calcutta.
3. DDG(NE), AIR, Gauhati.
4. DDG(W), AIR, Bombay
5. Director General, Dte. General of Doordarshan, Mandi House, New Delhi.
6. Guard file.
7. Spare copies - 50

Accepted.

JS. K-Baishya
Lok Sabha

REVISED ALL INDIA ELIGIBILITY LIST OF
THE STAFF STATION EXECUTIVES IN ALL INDIA
RADIO/DOORDARSHAN AS ON 1.1.1983.

(152)
52

| Zonal Senior- ity No. | S.No. | Name and date of birth | Date of continuous appoint- ment. | Present posting | Remarks |
|-----------------------------|-------|---------------------------|--|--------------------|------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 |
| AP-1 | 1 | S/ Shri C.L. Reddy | 11.2.63 | AIR Cuddapah | |
| PON-1 | 2 | S.N. Talangangi | 27.5.63 | CBS Chandigarh | |
| KER-1 | 3 | A.S. Sethumadhavan | 28.10.65 | CBS Bombay | |
| RAJ-1 | 4 | Atamaram Manglani | 18.11.65 | AIR Jaipur | |
| KTK-1 | 5 | Smt. Kamla Divigi | 27.1.66 | AIR Dharwar | Retired on 31.X.82 |
| KTK-2 | 6 | P.R. Bendigari | 1.1.66 | AIR Dharwar | |
| TN-1 | 7 | M.S. Ramanathan | 2.6.69 | AIR Madras | |
| AP-2 | 8 | Smt. V.S. Krishnamurthy | 19.7.69 | UDK Hyderabad | |
| UP-1 | 9 | Ram Murti | 6.10.69 | AIR Almora | |
| UP-2 | 10 | S.R. Kureel | 18.9.69 | AIR Lucknow | |
| MR-1 | 11 | R.B. Dabhade | 12.12.69 | AIR Nagpur | |
| PUN-2 | 12 | Om Prakash | 5.1.70 | AIR Jalandhar | |
| DEL-1 | 13 | Ram Gopal | 6.1.70 | UDK Delhi | |
| KER-2 | 14 | P. Prabhakar | 12.1.70 | AIR Trichur | |
| MR-2 | 15 | Smt. S.P. Naik | 30.1.70 | AIR Bombay | |
| MR-3 | 16 | K.P. Phadke | 2.11.65 | AIR Sangli | |
| J&K-1 | 17 | P.L. Kaul | 7.2.70 | CBS Srinagar | |
| AS-1 | 18 | M.N. Goswami | 11.3.70 | AIR Gohhati | |
| KER-3 | 19 | E.T. Ramanunny | 22.4.70 | AIR Calicut | |
| MR-4 | 20 | Ashok K. Manna | 11.6.70 | AIR Nagpur | |
| DEL-2 | 21 | M.P. Dokshini | 22.6.70 | AIR Delhi | |
| AP-3 | 22 | A.P. Jairath | 1.7.70 | AIR Hyderabad | Retired on 28.2.83. |
| RAJ-2 | 23 | Prem C. Khanwani | 5.8.70 | AIR Udaipur | |

2/-

Attested.

B.K. Barishya,
Advocate.

| 1 | 2 | 3 | 4 | 5 | 6 |
|--------|----|--------------------|----------|--------------|----------------|
| TN-2 | 24 | Subhriramachandra | 19.8.70 | AIR | Tiruchirapalli |
| OR-1 | 25 | S. B. Dash | 25.8.70 | AIR | Jeypore |
| OR-2 | 26 | R. C. Beraha | 1.9.69 | AIR | Sambalpur |
| PUN-3 | 27 | S. S. Gobindpuri | 26.8.70 | AIR | Jalandhar |
| PUN-4 | 28 | Chhotu Lal | 10.9.70 | Budh Parkash | Radio Jammu |
| KER-4 | 29 | M. Bhaskaran | 1.9.70 | AIR | Calicut |
| KER-5 | 30 | R. V. Potti | 1.9.70 | AIR | Trichur |
| MEGH-1 | 31 | R. C. Dey | 6.9.70 | AIR | Shillong |
| WB-1 | 32 | S. K. Mandal | 8.9.70 | AIR | Calcutta |
| J&K-2 | 33 | J. P. Bhatt | 16.9.70 | Radio | Kashmir |
| MEGH-2 | 34 | T. T. Hackip | 21.9.70 | Jammu | AIR Tezpur |
| DEL-3 | 35 | Budh Parkash | 24.9.70 | CBS | Delhi |
| DEL-4 | 36 | A. C. Anand | 16.10.70 | AIR | Delhi |
| AS-2 | 37 | Bhagirath Rebha | 10.11.70 | AIR | Gauhati |
| TN-3 | 38 | R. Krishnan | 12.11.70 | AIR | Tirunelveli |
| TN-4 | 39 | M. A. Samraj | 15.10.70 | CBS | Madras |
| TN-5 | 40 | G. Guhanamasiyayam | 16.10.70 | AIR | Tirunelveli |
| MR-5 | 41 | A. S. Govilkar | 7.12.70 | AIR | Pune |
| KER-6 | 42 | K. Ravindran | 21.12.70 | AIR | Calicut |
| AP-4 | 43 | B. V. S. Murthy | 30.12.70 | AIR | Vijayawada |
| RAJ-3 | 44 | N. D. Tulsiani | 30.12.70 | AIR | Jaipur |
| AP-5 | 45 | B. K. Sastri | 11.1.71 | AIR | Visakhapatnam |
| HAR-1 | 46 | G. R. Ramal | 18.1.71 | AIR | Rohtak |
| AP-6 | 47 | V. S. N. Murthy | 22.1.71 | AIR | Vijayawada |
| KER-7 | 48 | V. Ranga Swamy | 3.2.71 | AIR | Calicut |
| AP-7 | 49 | S. Bhaskar Rao | 5.6.71 | AIR | Hyderabad |
| MP-1 | 50 | J. C. Neena | 28.6.71 | AIR | Bhopal |
| MP-2 | 51 | M. L. Shendilya | 5.6.70 | AIR | Indore |

.....3/-

Attested.

B. K. Baishya
Advocate

| 1 | 2 | 3 | 4 | 5 |
|--------|----|-----------------------|----------|---------------------------|
| AP-8 | 52 | S/Shri K.Naghbushanam | 2.7.71 | AIR Vijayawada |
| KER-8 | 53 | M.A.Aziz | 3.7.71 | AIR CBS Bangalore |
| MR-6 | 54 | C.P.Patil | 6.7.71 | AIR Bombay |
| MR-7 | 55 | S.N.Sonavane | 1.7.70 | AIR Bombay |
| J&K-3 | 56 | P.N.Raina | 2.8.71 | DDK Srinagar |
| TN-6 | 57 | G. Sampath | 28.8.71 | AIR Tiruchi |
| KER-9 | 58 | Smt.Padmuni Madhavan | 4.9.71 | AIR Calicut |
| MP-9 | 59 | T.Umantha Rao | 10.10.71 | AIR Cuddapah |
| UP-3 | 60 | U.S. Gupta | 12.11.71 | AIR Gorakhpur |
| UP-4 | 61 | Jagdish Lal | 10.12.70 | DDK Lucknow |
| UP-5 | 62 | T.S. Grover | 24.11.70 | AIR Jalandhar |
| WB-2 | 63 | Smt. Yanki Lamu | 1.1.72 | SIR Kurseong DOB 4.6.39 |
| WB-3 | 64 | S.N. Debnath | 11.9.70 | AIR Siliguri |
| WB-4 | 65 | M.K. Saha | 10.9.70 | SIR Siliguri |
| WB-5 | 66 | D.B. Roy | 21.6.71 | DDK Calcutta |
| WB-6 | 67 | M.K. Sen | 16.11.70 | CBS Calcutta |
| WB-7 | 68 | R. Dey Sarkar | 15.11.71 | DDK Calcutta |
| WB-8 | 69 | N.K. Roy | 15.4.70 | CBS Calcutta |
| WB-9 | 70 | N. C. Sen | 31.12.70 | AIR Calcutta |
| WB-10 | 71 | A.K. De | 10.11.71 | AIR |
| AP-10 | 72 | V.L.N. Rao | 1.1.72 | AIR Jagdalpur DOE 24.7.39 |
| KER-10 | 73 | T. Ajunachalam | 19.1.72 | CBS Calicut |
| MP-3 | 74 | M.S. Ushya | 1.2.72 | AIR Raipur |
| BIH-1 | 75 | A.B. Pandey | 11.2.72 | AIR Ranchi |
| BIH-2 | 76 | M.P. Mahato | 25.8.71 | AIR Ranchi |
| MP-4 | 77 | S.C.Jain | 13.3.72 | AIR Bhopal |
| MP-5 | 78 | S.S. Sharma | 20.9.71 | AIR Indore |
| MP-6 | 79 | R.L. Singh | 14.10.71 | AIR Jabalpur |
| NAGA-1 | 80 | Th.Tbochouba Singh | 10.4.72 | AIR Kohima |

.....3/-

Attested,
 B. K. Baishya,
 Advocate

| 1 | 2 | 3 | 4 | 5 | 6 |
|--------|-----|-----------------------|----------|---------------|-----------------|
| WB-11 | 81 | S/Shri R.K. Malotkar | 1.5.72 | AIR Kanpur | DDP 16.11.36 |
| UP-6 | 82 | P.D. Gupta | 1.5.72 | AIR Allahabad | DDB 3.7.43 |
| MP-8 | 83 | S.K. Thosar | 5.8.72 | AIR Nagpur | |
| MR-9 | 84 | C.B. Haldavi | 11.5.72 | AIR Nagpur | |
| MR-10 | 85 | B.L. Nehimkar | 1.9.70 | AIR Bombay | |
| MR-11 | 86 | Smt. V.Narayanan | 1.9.70 | CSU | Bombay |
| MR-12 | 87 | C.W.Pathak | 11.11.70 | AIR | Jalgaon |
| MR-13 | 88 | S.Y.Gadkar | 7.12.70 | CSU | Bombay |
| MR-14 | 89 | S.R.Parhathe | 24.7.68 | DDK | Nagpur |
| AP-11 | 90 | A.V. Subha Rao | 20.9.72 | AIR | Aurangabad |
| UP-7 | 91 | Dhanjay Tewari | 1.12.72 | AIR | Kanpur |
| RAJ-4 | 92 | R.D.Bhargava | 21.12.72 | CBS | Jaipur |
| MP-7 | 93 | Mohd.Jamil Khan | 23.12.72 | AIR | Jabalpur |
| BIH-3 | 94 | G. Prasad | 27.12.72 | AIR | Ranchi |
| KTK-3 | 95 | V.M. Torgal | 3.1.73 | AIR | Dharwad |
| TN-7 | 96 | J.A. Arulraj | 4.1.73 | DDK | Madras |
| TN-8 | 97 | S.Poornachandra Rao | 4.1.73 | CBS | Madras |
| AP-12 | 98 | G.R.Vittal Rao | 6.1.73 | AIR | Hyderabad |
| KER-11 | 99 | R.K.Unnikrishnan Nair | 8.1.73 | AIR | Trivandrum |
| KER-12 | 100 | K.V. John | 15.1.73 | AIR | Trichur |
| MEGH-3 | 101 | Smt. E.Nongrum | 17.1.73 | AIR | Shillong |
| PUN-5 | 102 | Balbir Singh | 28.1.71 | AIR | Jalandhar |
| PUN-6 | 103 | S.N. Kapur | 19.1.73 | DDK | Jalandhar |
| PUN-7 | 104 | Kartar Chaudhary | 21.6.70 | DDK | Jalandhar |
| PUN-8 | 105 | Inderjit Sharma | 5.1.70 | DDK | Jalandhar |
| KTK-4 | 106 | N.G. Mulgund | 8.2.73 | AIR | Dharwad |
| AS-3 | 107 | M.C. Kecheria | 11.2.73 | AIR | Gauhati |
| AS-4 | 108 | D.C. Rabha | 12.10.70 | AIR | Gauhati |

..... 57

Attested.B.K. Barishya,

Advocate.

1105
6

| 2 | 3 | 4 | 5 |
|---------|-----|----------------------|-----------|
| AS-5 | 109 | S/Shri M.L. Baruah | 1.7.71 |
| AS-6 | 110 | R.C. Das | 28.8.70 |
| MR-15 | 111 | D.N. Nandanwar | 17.2.73 |
| BIH-4 | 112 | Lellu Prasad | 1.3.73 |
| BIH-5 | 113 | R.D. Chaudhry | 1.3.70 |
| BIH-6 | 114 | Ramashish Prasad | 13.4.70 |
| BIH-7 | 115 | Janki Prasad | 10.12.70 |
| MP-8 | 116 | Rajendra Nath | 1.3.73 |
| AP-13 | 117 | Ch.Kotesswara Rao | 7.3.73 |
| TN-9 | 118 | K.S. Murthy | 7.3.73 |
| WB-12 | 119 | A.C. Ray | 13.3.73 |
| OR-3 | 120 | C. Panda | 26.3.73 |
| JK-4 | 121 | S.K. Sadhu | 28.3.73 |
| DEL-5 | 122 | Harish Chand | 29.3.73 |
| MANIP-1 | 123 | Th.Leibakmacha Singh | 2.4.73 |
| MANIP-2 | 124 | S. Pishak Singh | 11.3.73 |
| HP-1 | 125 | K.C. Sud | 26.4.73 |
| AP-14 | 126 | A.A. Ramaraju | 5.5.73 |
| KER-13 | 127 | G.Madhawa Warrier | 5.5.73 |
| TN-10 | 128 | K.S.S.Raghavan | 7.5.73 |
| GUJ-1 | 129 | L.C. Chauhan | 22.5.73 |
| GUJ-2 | 130 | R.R. Chauhan | 10.8.70 |
| GUJ-3 | 131 | S.M. Raniga | 10.1.71 |
| GUJ-4 | 132 | K.H. Jodav | 11.1.73 |
| WB-13 | 133 | A.N. Bhadra | 30.5.73 |
| UP-8 | 134 | M.L. Singh | 1.6.73 |
| UP-9 | 135 | R.K. Tripathi | 17.10.73 |
| | | | 6/- |

Attested,

B. K. Naikya
Advocate

| 1 | 2 | 3 | 4 | 5 | 6 |
|---------|-----|----------------------|----------|----------------|------------------------------|
| P-10 | 136 | S/Shri U.C.Sawal | 4.7.73 | AIR Lucknow | |
| AGA-2 | 137 | N.T. Singh | 2.10.73 | AIR Kohima | |
| CR-16 | 138 | S.D. Deshpande | 15.10.73 | AIR Pune | DOB 28.9.28 |
| PTK-5 | 139 | M.S. Sayed | 15.10.73 | AIR Dherwad | (Retired 30.9.86) DOB 7.2.31 |
| IP-9 | 140 | Gamil Minj | 15.10.73 | AIR Ambikapur | DOB 9.4.43 |
| IP-10 | 141 | Ramawatar Verma | 20.6.73 | AIR Jagdalpur | |
| IUJ-5 | 142 | B.G. Patel | 20.10.73 | AIR Rajkot | |
| IAJ-5 | 143 | R.P. Methur | 3.11.73 | AIR Jodhpur | DOB 21.10.40 |
| JB-14 | 144 | B.C. Chatterjee | 3.11.73 | CBS Calcutta | DOB 16.11.42 |
| TN-11 | 145 | H. Ganesan | 9.11.73 | AIR Tiruchi | |
| TER-14 | 146 | P.Sivasandan Pillai | 19.11.73 | CBS Trivandrum | |
| TER-15 | 147 | Thomas T. Kunjummen | 19.11.73 | DDK Trivandrum | |
| MANIP-3 | 148 | Kh.Kheleendra Singh | 24.11.73 | AIR Imphal | |
| DEL-6 | 149 | Smt. Saroj Arora | 29.1.74 | DDK Delhi | |
| DEL-7 | 150 | B.K. Ankar | 18.2.74 | AIR Delhi | |
| IP-2 | 151 | P.S. Negi | 21.2.74 | AIR Simla | |
| AI-1 | 152 | S.V. Drasad | 25.3.74 | AIR Port Blair | |
| IUJ-6 | 153 | A.D. Chauhan | 25.3.74 | AIR Rajkot | |
| MANIP-4 | 154 | Achou Singh | 28.3.74 | AIR Imphal | |
| TN-12 | 155 | T.Rama Chandrudu(ST) | 9.4.74 | AIR Madras | |
| MR-17 | 156 | R.Y. Apte | 16.4.74 | AIR Pune | |
| AGA-3 | 157 | K.H. Sharma | 26.4.74 | AIR Kohima | |
| MP-11 | 158 | B.N. Goswami | 29.4.74 | CBS Bhopal | |
| MR-18 | 159 | Km.Chayya Chatterji | 11.5.74 | AIR Nagpur | |
| MR-19 | 160 | H.B.Bhalerao (SC) | 11.4.74 | AIR Pune | |
| OR-4 | 161 | S.C. Das | 15.5.74 | CBS Cuttack | |
| OR-5 | 162 | C.Chalpati Rao | 25.3.74 | AIR Jeypore | |
| GOA-1 | 163 | P.N.V.Chandran | 1.6.74 | AIR Panaji | |

.....7/-

Attested.

B.K.Baishya
Advocate

159
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| | | | | |
|--------------------------------------|-----|-------------------------|----------|----------------|
| TN-13 | 161 | S/Shri Suseela Seshadri | 13.6.74 | CBS Madras |
| TN-14 | 165 | Smt. K.V. Rama Devi | 17.5.74 | DDK Madras |
| UP-11 | 166 | Panna Lal | 19.6.74 | AIR Rampur |
| UP-12 | 167 | L.V. Yas Kumar | 10.6.74 | AIR Rampur |
| DEL-8 | 168 | N.K. Chopra | 27.7.74 | DDK Delhi |
| DEL-9 | 169 | K.C. Isaac | 20.4.74 | DDK Delhi |
| MR-20 | 170 | S.S. Jorwakar | 6.08.74 | CSU Bombay |
| GUJ-7 | 171 | K.C. Rana | 14.8.74 | AIR Bhuj |
| AS-7 | 172 | Smt. Purnima Biswas | 16.8.74 | AIR Silchar |
| MEGH-4 | 173 | N.C. Tumung | 14.10.74 | AIR Shillong |
| MEGH-5 | 174 | P.K. Baraik | 14.1.74 | AIR Shillong |
| (On deputation to CMC w.e.f 14.9.77) | | | | |
| J&K-5 | 175 | S.N. Kaw | 22.11.74 | Radio Srinagar |
| OR-B | 176 | Smt. S. Choudhary | 9.12.75 | CBS Cuttack |
| OR-B | 177 | S.C. Nayak | 26.12.75 | AIR Cuttack |
| RAJ-6 | 178 | Smt. V.K. Adrina | 12.12.75 | AIR Udaipur |
| RAJ-7 | 179 | Smt. Sheela Modi | 22.12.75 | AIR Suratgarh |
| GUJ-8 | 180 | J.V. Mehta | 1.1.76 | AIR Bhuj |
| MR-21 | 181 | Smt. Bhandari Neelam | 13.1.76 | AIR Bombay |
| RAJ-8 | 182 | Smt. Gulab Kalla | 15.1.76 | CBS Jaipur |
| MR-22 | 183 | Smt. J.S. Kuber | 16.1.76 | AIR Pune |
| MR-23 | 184 | Smt. Kalpana S. Vohra | 31.12.75 | DDK Bombay |
| MR-24 | 185 | P.K. Chaturvedi | 17.1.76 | AIR Bombay |
| MR-25 | 186 | H.S. Khanderao (SC) | 13.1.76 | CBS Bombay |
| MR-26 | 187 | Km. Chaya Ganguli | 20.1.76 | CSU Bombay |
| WB-15 | 188 | Sandip Basu | 4.2.76 | AIR Calcutta |
| RAJ-9 | 189 | Jaswant Singh | 9.2.76 | DDK Jaipur |
| DEL-10 | 190 | Smt. Pushpa Sharma | 21.2.76 | ESD Delhi |
| DEL-11 | 191 | Smt. Gurjeet Kaur | 21.1.76 | AIR Delhi |

.....8/-

Attested.
B. K. Kaishya.
Advocate.

| 1 | 2 | 3 | 4 | 5 |
|--------|-----|---------------------------|---------|--------------------|
| JK-6 | 192 | S/Shri H.L. Kaul | 1.3.76 | DDK Srinagar |
| JK-7 | 193 | Ab. Majid | 17.2.76 | DDK Srinagar |
| JK-8 | 194 | Ravi Magotra | 12.3.76 | CBS Srinagar |
| JK-9 | 195 | Tsering Riqzin | 11.2.76 | AIR Leh |
| TN-15 | 196 | G. Vijay Kumar | 24.3.76 | AIR Madras |
| UP-13 | 197 | N.C. Joshi | 26.3.76 | AIR Almora |
| RAJ-10 | 198 | Smt. Suman Mathur | 13.4.76 | AIR Jaipur |
| MEGH-6 | 199 | Dibakar Sen | 10.5.76 | AIR Shillong |
| AS-8 | 200 | M.R. Das | 10.5.76 | AIR Gauhati |
| GUJ-10 | 201 | Kr.M. Damor | 17.5.76 | CBS Ahmedabad |
| UP-14 | 202 | Satyendra Singh | 27.5.76 | AIR Lucknow |
| UP-15 | 203 | K.C. Gupta | 26.5.76 | AIR Gorakhpur |
| BIH-8 | 204 | S. Rehman | 3.6.76 | AIR Patna |
| BIH-9 | 205 | Jaseph Purti | 17.3.76 | AIR Ranchi |
| UP-16 | 206 | Bajrang Tewari | 3.6.76 | AIR Mathura |
| MR-27 | 207 | V.V. Randive | 10.6.76 | AIR Aurangabad |
| MR-28 | 208 | Sayyed Liyakatali | 10.6.76 | AIR Jalgaon |
| MR-29 | 209 | Cat. Deepa Jha | 5.1.76 | CSU Bombay |
| MP-14 | 210 | Javed Akhtar | 11.6.76 | CBS Bhopal |
| KTK-6 | 211 | H.R. Kamala | 14.6.76 | AIR Dharwad |
| MP-15 | 212 | Prabhu Shankar Joshi | 21.6.76 | AIR Indore |
| MR-16 | 212 | Anil Kr. Srivastava | 21.6.76 | AIR Jalgaon |
| TN-16 | 214 | Km.R. Senthilzh Selvi(SC) | 5.7.76 | AIR Tiruchirapalli |
| TN-17 | 215 | N.C. Ganaprasadam | 5.6.76 | AIR Madras |
| TRP-1 | 216 | Anil Ch. Das | 7.7.76 | AIR Agartala |
| KTK-7 | 217 | R. Bharatdri | 7.7.76 | AIR Bangalore |
| KTK-8 | 218 | Shobha Srihari | 3.7.76 | CBS Bangalore |
| KTK-9 | 219 | V.M. Torgal | 3.1.76 | AIR Dharwad |
| HAR-2 | 220 | I.M.S. Chauhan | 9.7.76 | AIR Rohtak |

.....9/-

Attested.
 B. K. Baishya
 Advocate.

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| | | | | |
|--------|-----|-------------------------|----------|--------------------|
| JK-18 | 221 | S/ Smt. Zarina Begum | 12.7.76 | AIR Madras |
| TN-19 | 222 | Smt. Pushpalal Bright | 5.6.76 | AIR Madras |
| TN-20 | 223 | E. Anandan | 14.6.76 | AIR Coimbatore |
| HP-3 | 224 | Gian Chand Sharma | 17.7.76 | AIR Simla |
| KTK-10 | 225 | S.S. Belgari | 22.7.76 | AIR Gulbarga |
| KTK-11 | 226 | V.M. Jagadish | 20.7.76 | AIR Bhadravati |
| KTK-12 | 227 | G. Rajalakshmi Sreedhar | 31.3.76 | AIR Bangalore |
| KTK-13 | 228 | N.V. Ramesh | 16.7.76 | AIR Mysore |
| KTK-14 | 229 | M. Nallikarjuna Murthy | 27.7.76 | AIR Bangalore |
| KTK-15 | 230 | Shylaja Devaraj | 15.7.76 | CBS Bangalore |
| KTK-16 | 231 | Sudha S. Rao | 19.7.76 | AIR Mangalore |
| UP-17 | 232 | Rajinder Kumar Gaur | 7.8.76 | AIR Najibabad |
| WB-16 | 233 | Pranabesh Ghosh | 9.8.76 | DDK Calcutta |
| WB-17 | 234 | Debasis Gautam | 9.8.76 | DDK Calcutta |
| OR-7 | 235 | S. D. Samol | 19.8.76 | AIR Sambalpur |
| UP-18 | 236 | A.K. Dwevedi | 7.9.76 | DDK Lucknow |
| UP-19 | 237 | Alok Shukla | 16.9.76 | DDK Lucknow |
| OR-8 | 238 | R.B. Mirdha | 24.9.76 | AIR |
| OR-9 | 239 | A.K. Mohanty | 15.4.76 | DDK Cuttack |
| OR-10 | 240 | A.C. Das | 19.8.76 | AIR Cuttack |
| TN-21 | 241 | R. Chinnaswamy (SC) | 30.9.76 | AIR Tiruchirapalli |
| TN-22 | 242 | S.N. Subramaniam | 15.6.76 | AIR Madras |
| TN-23 | 243 | B. Arumugam | 18.9.76 | DDK Madras |
| TN-24 | 244 | S. Santhanakrishnan | 4.9.76 | DDK Madras |
| JK-10 | 245 | Stenzin Wangchok | 20.9.76 | AIR Leh |
| JK-11 | 246 | O.K. Ambredar | 18.9.76 | CBS Srinagar |
| MR-30 | 247 | Km. N.S. Shirodkar | 1.10.76 | CSU Bombay |
| AP-15 | 248 | S. Ramanuja Charyulu | 15.10.76 | AIR Hyderabad |

..... 10/-

Attested,

B. K. Basishya,
Advocate.

| 1 | 2 | 3 | 4 | 5 | 6 |
|----------|------|----------------------------|----------|--------------------|--|
| ✓ TN-25 | 249 | S/ Shri H. Subramaniam | 23.10.76 | DDK Madras | |
| ✓ TN-26 | 250 | Kamaluddin | 11.10.76 | AIR Tiruchirapalli | |
| ✓ GUJ-9 | Smt. | Arila Shah | 28.10.76 | CBS Ahmedabad | |
| ✓ AP-16 | 252 | M. Sudhakar Rao | 28.10.76 | AIR Hyderabad | |
| ✓ TN-27 | 253 | Smt. Geetha Gopal Krishnan | 3.11.76 | AIR Madras | |
| ✓ TN-28 | 254 | U. Raghupathy | 8.10.76 | AIR Madras | |
| ✓ TN-29 | 255 | V. S. Narayanan | 1.11.76 | CBS Madras | |
| ✓ PUN-9 | 256 | Smt. Rashmi Khurana | 15.11.76 | AIR Jullundur | |
| ✓ PUN-10 | 257 | Keushal Kumar | 1.11.76 | DDK Jullundur | |
| ✓ AP-17 | 258 | K.B.J. Vidyalankar | 26.11.76 | CBS Hyderabad | |
| ✓ WB-18 | 259 | D.N. Deb Nath | 27.11.76 | AIR Calcutta | |
| ✓ MR-31 | 260 | A.B. Deshmukh | 30.11.76 | AIR Bombay | |
| ✓ MR-32 | 261 | K.S. Khobragade (SC) | 6.10.76 | AIR Nagpur | |
| ✓ DEL-12 | 262 | Kultar Singh | 9.11.76 | ESD Delhi | |
| ✓ DEL-13 | 263 | Smt. Saroj Sharma | 30.10.76 | CBS Delhi | |
| ✓ OR-11 | 264 | Smt. B. Bose | 16.11.76 | AIR Cuttack | |
| ✓ JH-10 | 265 | Smt. S. Lata Purthi | 29.11.76 | AIR Patna | |
| ✓ MR-33 | 266 | Smt. Madhura K. Muddebihal | 7.12.76 | CBS Bombay | |
| ✓ MR-34 | 267 | A.M. Rikkal (ST) | 5.10.76 | CBS Bombay | 5.10.76 as per order no. 16189-SI/3 |
| ✓ MR-35 | 268 | Smt. P.V. Deostale | 20.10.76 | CSU Bombay | |
| ✓ MR-36 | 269 | Km. A.M. Meghram (SC) | 1.1.77 | AIR Pune | |
| ✓ MR-37 | 270 | Rajjah Umar | 3.12.76 | AIR Ratnagiri | |
| ✓ MR-38 | 271 | S.J. Shirsat (SC) | 1.11.76 | AIR Ratnagiri | |
| ✓ MR-39 | 272 | D.K. Pimpalghare (ST) | 23.11.76 | AIR Ratnagiri | |
| ✓ AN-2 | 273 | Sabir Hussain | 16.12.76 | AIR Port Blair | |
| ✓ MP-17 | 274 | Smt. Geeta Markam (ST) | 21.12.76 | AIR Jagdalpur | |
| ✓ MP-18 | 275 | Garjan Singh Wardade (ST) | 20.12.76 | AIR Jabalpur | |

Arrested.

Smt. Geeta Markam

| 1 | 2 | 3 | 4 | 5 | 6 |
|--------|-----|-----------------------------|----------|---------------|----|
| KIT-17 | 276 | S/shri D.M.Vijaya Kumar(SC) | 22.12.76 | AIR Bangalore | 62 |
| DEL-14 | 277 | Smt. Kumud Bhatnagar | 30.12.76 | AIR. Delhi | 63 |
| DEL-15 | 278 | Bhagwan Das | 8.11.76 | ESD. Delhi | |
| WB-19 | 279 | Smt. Sipra Basu | 31.12.76 | AIR Calcutta | |

Attested.
R. K. Baishya,
Advocate.

GOVERNMENT OF INDIA
DIRECTORATE GENERAL: ALL INDIA RADIO

No. 4(89)/89-SI(B)

New Delhi, the 27th Oct. 1989.

ORDER No.116/89-SI(B)

The Director General, All India Radio, hereby appoints the Transmission Executives given in Annexure on promotion to the cadre of Programme Executive, in a temporary capacity in the pay scale of Rs.2000-60-2300-EB-75-3200-100-3500 with effect from the date they take over at Stations of their posting indicated in the Annexure, against the specific quota of vacancies meant for them under the provisions of the Recruitment Rules for the post of Programme Executive as amended on 23-10-1984.

2. All the persons indicated in Annexure will be on probation for a period of two years with effect from the date they take over charge as Programme Executive at the Station/Office mentioned against each in the Annexure.

3. All the persons mentioned in the Annexure except those posted in Doordarshan may be relieved of their duties immediately with instructions to report for duty at their respective Station/Office of posting. In the case of those posted in Doordarshan, a separate order from the Directorate General, Doordarshan, will be issued specifying their places of posting. Only on receipt of such an order, they will be relieved of their duties. Copies of relieving orders may be sent to this Directorate/Doordarshan Directorate.

4. On their joining duty as Programme Executive, their Bio-data in the prescribed proforma already available with the Stations and the charge assumption reports may be sent to this Directorate/Doordarshan Directorate, for further necessary action.

5. Annual Probation Report on their work and conduct in the prescribed proforma may be sent to this Directorate or to Doordarshan Directorate, as the case may be, as provided in the instructions issued from time to time in this behalf.

6. Hindi version follows.

1/10/89

(I.L. BHATIA)
Dy. Director of Administration
for Director General.

Encl./Annexure.

Copy along with Annexure forwarded to :-
All Heads of Stations of AIR/Doordarshan.

P.T.O.

Mr. San. There is indicated to have his
balance dues for proceeding to legal consequences
upon his promotion as a P.E.

No. my file initiate an action.

7/1/89

Attested.

B. K. Kaishya.

Advocate.

2. Pay & Accounts Officer (IRIA), Ministry of Information & Broadcasting, GCR Building, New Delhi with 5 spare copies.
3. DDG(C)/DDG(I)/DDG(PP&D)/DDG(A)/DDG(E)/Director(A&F)/DP(F1)/PO(P)/DP(PR)/DP(Per)/DP(Dev)/DP(C)/D. SII(P)/DDA(WL)/DDA(F).
4. Vigilance Section, DG: AIR.
5. S-VII Section with the request to transfer the personal files of the officers concerned to SI(B) Section immediately.
6. The President, Programme Staff Association, 1st Floor, Broadcasting House, New Delhi (by name Shri J.L. Batra, DD, ESD).
7. Personal Files of the Officers concerned.
8. DG Doordarshan (Shri K.C. Seth, DD) with 10 spare copies. They are requested to issue a separate order specifying the places of posting of the persons posted in Doordarshan and endorse copies to this Directorate and the Heads of Stations/offices where these persons are presently working.
9. US(B), Ministry of I&B, Shastri Bhavan, New Delhi.
10. PS to DG for information.
11. Guard File.
12. 100 spare copies.
13. Pay & Accounts Office, AIR, New Delhi/Bombay/Calcutta/Madras/Lucknow.

for Director General.

Attested,

B.K. Naishya,
Advocate.

Annexure to Order No.
116/89 dated 27.10.89.

Names of Transmission Executives in AIR/Doordarshan selected
for promotion to the cadre of Programme Executives

| Sl.No. | Name | Present Posting | Posting on promotion |
|--------|------------------------|------------------------------|----------------------|
| 1. | S/Shri Janki Prasad | AIR Bhagalpur | AIR Darbhanga |
| 2. | P.D. Gupta | AIR Allahabad | AIR Agra |
| 3. | R.A. Verma | AIR Jagdalpur | AIR Raipur |
| 4. | Smt. Kavita Chaturvedi | AIR Bhopal | AIR Gwalior |
| 5. | J.V. Mehta | AIR Bhuj | AIR Bombay |
| 6. | Smt. Neelam Bhandari | AIR Bombay | AIR Raipur |
| 7. | " Gulab Calla | AIR Jaipur | AIR Jodhpur |
| 8. | " J.S. Kuber | AIR Pune | AIR Jalgaon |
| 9. | " Kalpana S. Vohra | DDK Bombay | Doordarshan |
| 10. | P.K. Chaturvedi | AIR Bombay | AIR Gwalior |
| 11. | H.S. Khanderao | CBS Bombay | AIR Deed |
| 12. | Sandip Dasu | AIR Calcutta | AIR Agartala |
| 13. | Jaswant Singh | DDK Jaipur | Doordarshan |
| 14. | Kum Pushpa Sharma | ESD, Delhi | AIR Varanasi |
| 15. | H.L. Kaul | DD Commercial Service, Delhi | Doordarshan |
| 16. | Abdul Majid Khan | DDK Srinagar | Doordarshan |
| 17. | Ravi Magotra | R.K. Jammu | AIR Leh |
| 18. | Tsewan Rigzin | AIR Leh | AIR Leh |
| 19. | N.C. Joshi | AIR Almora | AIR Varanasi |
| 20. | Smt. Suman Mathur | AIR Jaipur | AIR Jodhpur |
| 21. | Dibakar Sen | AIR Shillong | AIR Tezu |
| 22. | Manoranjan Das | AIR Gauhati | AIR Tawang |

(I.L. Bhatia)
Deputy Director of Administration (P).

..... 2/-

Accepted,

B. K. Barishya
Administrator

String of life unbroken

-60 Pabst, P.T.O. NELSON,
ZAKI ULLAH GATE

| Sl. No. | Name | Present Posting | Posting on promotion |
|---------|------------------------|-----------------|----------------------|
| 23. | S/Shri Satyendra Singh | AIR Lucknow | AIR Port Blair |
| 24. | K.C. Gupta | AIR Gorakhpur | AIR Lucknow |
| 25. | S. Rehman | AIR Patna | AIR Darbhanga |
| 26. | Joseph Purti | AIR Ranchi | AIR Ambikapur |
| 27. | V.V. Randive | AIR Aurangabad | AIR Pune |
| 28. | Smt. Deepa Jha | CBS Bombay | AIR Jabalpur |
| 29. | Javed Akhtar | CBS Bhopal | AIR Ambikapur |
| 30. | Prabhu Shankar Joshi | AIR Indore | AIR Gorakhpur |
| 31. | Kum. R.S. Selvi | AIR Tiruchi | AIR Tirunelveli |
| 32. | H.C. Ganaprakasan | AIR Madras | AIR Tiruchi |
| 33. | A.C. Das | AIR Agartala | AIR Murshidabad |
| 34. | Smt. Shobha Srihari | CBS Bangalore | AIR Gulbarga |
| 35. | I.M.S. Chauhan | AIR Rohtak | AIR Suratgarh |
| 36. | R. Chinnaswamy | AIR Tiruchi | AIR Tirunelveli |
| 37. | K.M. Damor | CBS Ahmedabad | AIR Bhuj |
| 38. | K.S. Khobargade | AIR Nagpur | AIR Rajkot |
| 39. | Ashok M. Rikkal | CBS Bombay | AIR Chhatarpur |
| 40. | Kum. K.M. Neshiram | AIR Pune | AIR Ahmednagar |

5.10.76

(I.L. Bhatia)
Deputy Director of Administration(P)

Attested.

R.K. Naik
Advocate.

To:
 The Director General,
 All India Radio,
 Akashvani Bhawan,
 Parliament Street,
 New-Delhi- 110 001.

(Through proper channel)

Subject:- COUNTING MY SENIORITY FROM 5-10-76 AS TREX
 AND GIVE MY DUE PROMOTION.

Reference:- CAT JUDGEMENT AND ORDER DATED 29-3-90 IN
 T.A. NO.18(g) OF 1989.

Sir,

I have the honour to inform you that I have filed a Civil Rule before the Hon'ble High Court at Guwahati challenging the order dated 1-3-79 issued by the Station Director, All India Radio, Guwahati by which I was denied legitimate promotion to the post of Transmission Executive and I demand I may be promoted to the said post. The said case was transferred to the Central Administrative Tribunal after its formation at Guwahati. The said appeal was heard by the Tribunal on 29-3-90 and by Judgment and order it has been held "that since the petitioner was appointed as Librarian on 5-10-70 in which post he was confirmed later, he completed five years qualifying service in 1976 and non consideration of his case for promotion on the ground that appointment in 1970 was ulhoo basis was illegal. It was incumbent on the part of the competent authority to consider the case of the petitioner for promotion for the post of Transmission Executive with effect from 1976. The Tribunal therefore, directed that my case be considered for promotion with effect from 1976 and in case I am found suitable, I should be deemed to have been promoted with effect from 1976, and I am entitled to all the consequential benefits of arrear pay, seniority, etc.

As per SD, AIR, Guwahati vide his letter No.1(7)/90-S/3852 dated 19-12-1990 addressed to the DG, AIR, New Delhi and a copy endorsed to the SD, AIR, Dibrugarh and vide SD, AIR, Dibrugarh Memo No. Dib.21(3)/90-S/29 dated 8-1-91 informed me that I was declared as a regular promotee as Transmission Executive as per Judgement of CAT, Guwahati Bench i.e. 5-10-76 and also informed me that the Directorate will be circulating the amended seniority position separately and other monetary benefits accruing out of this revised date of promotion and will be paid to me in due course.

But up till now I was deprived of my consequential benefits of arrear pay, seniority, etc.

I would like to invite your kind attention on the Directorate General's Order No.60/91-SI(B) dated 11-6-1991 issued from file No.4/289/91-SI(3) in the para No.3 in which it was declared that all the persons indicated in Annexures I & II (See Annexure I Sl.No.22), will be on probation for a period of two years with effect from the date they take over as Programme Executive at the respective Station/Office mentioned against each in Annexure I & II.

Sir, A case of anomaly was found in my promotion to the post of Programme Executive again from the post of Transmission Executive.

Attn:

Advocate.

Contd... 2.

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Transmission Executive, who have completed 5(Five) years of services is eligible for promotion to the post of Programme Executive. Accordingly, I should be given promotion to the post of Programme Executive with retrospective effect from 5-10-81. But I was again deprived of my legitimate promotion. There are many instances who have got their promotion at regular intervals.

According to the Hon'ble CAT, Guwahati Bench Judgement I should be given retrospective effect to my next promotion i.e. Programme Executive and subsequent promotion i.e. Assistant Station Director and Station Director as the case may be. But I was denied that too.

I would also like to bring to your kind notice the fact that I am a member of the Scheduled Tribe (Plains) employee and as such I am entitled to certain special privileges and protections under the Constitution of India and the Acts as well as Rules framed thereunder.

I, therefore, request you to kindly consider my case and do the justice to me in compliance of the verdict of the Hon'ble C.A.T. and provide me with all consequential benefits including monetary benefit and promotion for which act of kindness I shall remain bound to you in deep gratitude.

Encl:-

1. CAT's Judgement order
No.TA No.18(G) of 1989
dt.29-3-90
2. DG. Order No.60/91-SI(1)
dt.11-6-1991 & File No.
4/239/91-SI(3).

Dated Guwahati, the
9th of August, 1994.

Yours faithfully,

Sub
(K.N.SAINI)
Programme Executive,
AIR, GUWAHATI.

Copy to:- 1. The Commissioner, Scheduled Caste & Scheduled Tribe, West Block No.1, Wing No. 7, First Floor, Ram Krishna Puram, New Delhi-110022, for his kind information. It is also requested that the Director General, All India Radio, New Delhi may be pursued for favorable action in respect of my promotion concerning the above mentioned facts.

2. The Deputy Director General (UE), All India Radio, Guwahati for information and necessary action.

3. The Station Director, All India Radio, Guwahati, for information.

B.K. Baruah
Chairman

9/—
(K.N.SAINI)
Programme Executive,
All India Radio,
GUWAHATI.

To

The Director General,
All India Radio,
Akash Bani Bhawan,
Parliament Street,
New Delhi - 110 001.

Date : 9.12.94.

Sub : 1. Payment of monetary benefits accruing out of the revised date of promotion to to Transmission ~~xxxx~~ Executive.

2. Counting of my seniority from 27th October 1989 as Programme Executive and payment of monetary benefits accruing therefrom.

Ref : 1. CAT Judgment and order dated 29.3.90 in T.A. No. 18(G) of 1989.

2. My letter dated 9th August 1994 wherein request was made for effective implementation of the Hon'ble CAT (Guwahati Bench) Judgment and order dated 29.3.90 in T.A. No. 18(G) of 1989.

Sir,

1. I had filed a Civil Rule before the Hon'ble High Court at Guwahati challenging ther in the order dated 1.3.79 issued by the Assistant Director, All India Radio, Guwahati by which I was denied legitimate promotion to the Transmission Executive. The said case was transferred to the Central Administrative Tribunal after its formation at Guwahati and was numbered as T.A. No. 18(G) of 1989.

2. The said appeal was heard by the Hon'ble Tribunal and the Judgment was delivered on 29.3.90. In its judgment and order, it was held by the Hon'ble Tribunal that "having found that the petitioner as a regular appointee had gained five years experience as Librarian by the year 1976, his case should have been considered for promotion to the post of Transmission Executive and the case of the petitioner not having been considered, we direct the case of the petitioner be considered for promotion to the

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post of Transmission Executive with effect from 1976 and in case he is found to be suitable he should be deemed to have been promoted with effect from 1976. The petitioner will be entitled to all the consequential benefits of arrear pay, seniority, etc." (emphasis ~~and~~ is mine).

3. That pursuant to the above mentioned direction of the Hon'ble CAT, the SD, AIR, Guwahati vide his letter No.1(7)/90-S/3852 dated 19.12.1990 addressed to the D.G., AIR, New Delhi and a copy endorsed to SD, AIR, Dibrugarh and vide SD, AIR, Dibrugarh Memo No. Dib. 21(3)/90-S/29 dated 8.1.91 informed me that I was declared as a regular promotee as Transmission Executive as per Judgment of CAT, Guwahati Bench, retrospectively from 5.10.76. I was also intimated that the Directorate will be circulating the amended seniority position separately and other monetary benefits accruing out of this revised date of promotion will be paid to me in due course.

4. Subsequently Directorate General, All India Radio vide memo No. 4/8/89-S.VII/44 dated 22.1.1991, circulated the All India eligibility list of Transmission Executive working in AIR/DDKs as on 1.7.90. In this list my seniority position was correctly shown and I was correctly shown as being promoted to Transmission Executive as on 5.10.76.

5. That though pursuant to the Judgment of the Hon'ble CAT not only I have been promoted to Transmission Executive retrospectively from 5.10.1976, but my seniority in the cadre of Transmission Executive has also been restored. However, unfortunately till this date, the

monetary benefits which would have accrued to me in view of my retrospective promotion to Transmission Executive have not been paid to me.

5. I would also like to remind you that in view of my retrospective promotion to Transmission Executive on 5.10.1976, I would have been eligible for further promotion to the rank of Programme Executive on a much earlier date. In this connection, it is pertinent to mention that Shri Ashok M. Rikkal (ST) who also got his promotion to Transmission Executive on 5.10.1976 got his promotion to the rank of Programme Executive on 27th Oct. 1989 while in sharp contrast I was promoted to the rank of Programme Executive only on 27.6.1991. Therefore, it is in the fitness of things that my parity in terms of seniority in the rank of Programme Executive be restored vis-a-vis Shri Ashok M. Rikkal by promoting me to the rank of Programme Executive retrospectively from 27th October 1989. Further the monetary benefits which will accrue to me while restoring this parity in the matter of seniority in the cadre of Programme Executive should also be paid to me.

6. That since 1991 after the partial implementation of the Judgment and order of the Hon'ble CAT, I discussed the issues arising therefrom at the different level of administration. In my discussion with the competent authority, I made it clear that the Judgment and order of the Hon'ble CAT dated 29.3.90 cannot be given restrictive meaning and the expression "consequential benefits" would have to be understood in its proper

perspective meaning thereby that all benefits which would be the necessary implication of my retrospective promotion to Transmission Executive, should also be made available to me. The expression consequential benefits would thus include within its fold not only the monetary benefits accruing to me by virtue of my retrospective promotion to Transmission Executive from 5.10.1976 but would also by necessary implication take within its fold my further promotion of Programme Executive keeping in view the date of my retrospective ~~effect~~ promotion to Transmission Executive i.e. 5.10.76.

For obvious reason I would also be entitled to monetary benefits accruing to me by virtue of my retrospective promotion to Programme Executive from 27th Oct. 1989.

7. However, the Judgment of the Hon'ble Tribunal was never properly understood by the competent authority and it was only partially implemented in the sense that I got my promotion to the rank of Transmission Executive with the retrospective effect from 5.10.76.

8. Sir, that since there was confusion galore at the different levels of administration regarding the interpretation of the Judgment and order of the Hon'ble CAT, I took delay in my stride in the proper implementation of the Judgment and order of the Hon'ble CAT and kept on pursuing the matter so that I get all possible consequential benefits.

9. That I was promoted to the rank of Programme

Executive on 27.6.91 vide Directorate General, All India Radio, order No. 60/91-SI(B) dated 11th June 1991. However, this promotion of mine to the rank of Programme Executive so as to restore my seniority vis-a-vis Mr. Ashok M. Rikkal who was promoted on 27th October 1989, to the rank of Programme Executive. It is reiterated that Mr. Ashok M. Rikkal who is ST like me was promoted as Transmission Executive on 5.10.76, the very date to which my promotion as Transmission Executive was given retrospective effect.

10. That despite series of discussion and deliberation at the various level of administration no appropriate decision could be taken, I was only given assurance time and again that the matter is under consideration and the judgment of the Hon'ble CAT is being examined. During the year 1992 and 1993 I sent several reminders to the administration for the expeditious implementation of the judgment of the Hon'ble CAT in its proper perspective. Subsequently, on 9th August 1994 I addressed a representation to the Director General, All India Radio (through the proper channel) highlighting therein the important points contained in the Judgment and order of the Hon'ble CAT, and requested proper and effective implementation of the same. However, I was told that the Judgment of the Hon'ble CAT dated 29.3.90 in T.A. No. 18(G) of 1989 is no longer traceable in the file of the Administration and I was requested to furnish a copy of the same so as to enable the administration to take proper decision of the same.

Consequently I am filing this detailed representation annexing herewith the Judgment and order of the Hon'ble Tribunal dated 29.3.90 in T.A. No. 18(G) of 1989.

11. That due to dithering, indecisiveness and procrastination on the part of administration in effectingly implementing the judgment and order of the Hon'ble Tribunal dated 29.3.90 in T.A. No. 18(G) of 1989 ~~six~~ substantial delay has already taken place in giving the benefits which I am entitled to. I, therefore, request you not to delay the matter any further and be gracious enough to take appropriate decision towards effective implementation of the Judgment and order of Hon'ble CAT dated 23.9.90 in T.A. No. 18(G) of 1989.

On the basis of the aforesaid Judgment and order of the Hon'ble CAT I pray for the following reliefs :

- (1) Payment of monetary benefits accrued to me by virtue of my retrospective promotion as Transmission Executive from 5.10.76.
- (2) My consequent promotion to the rank of Programme Executive retrospectively from 27th October 1989 and restoration of my seniority vis-a-vis Mr. Ashok M. Rikkal who was promoted to the rank of Programme Executive on that very date.
- (3) Payment of monetary benefits accrued to me in the event of my promotion to the rank of Programme Executive being made with retrospective effect from 27th Oct. 1989.

- 7 -

with the hope and expectation that appropriate decision would be taken expeditiously in regard to effective implementation of the Judgment and order of the Hon'ble CAT dated 29.3.90 in T.A. No. 18(G) of 1989.

Thanking you,

Yours faithfully,

Sd/-

(K.N. Saikia)

9.12.94.

Programme Executive
All India Radio
Guwahati.

*Red
C.K. Saikia
Advocate*

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

14 MAY 1996
Guwahati Bench

O.A. No. 255/95

Sri Khagendra Nath Saikia

-versus

Union of India & Ors.

-And-

In the matter of :-

Written statement submitted by
Respondent Nos. 1, 2 and 3.

WRITTEN STATEMENT

The humble respondents submit the Written Statement as follows :

1. That with regard to statements made in paragraph 1(i) of the application the respondents beg to state that the allegations made in this paragraph of the application are not correct the applicant has already been promoted.
2. That with regard to statement made in paragraph 2 of the application the respondents have no comments.
3. That with regard to statement made in paragraph 3 of the application the respondents beg to state that the representation dated 9.12.94 ~~had been received~~

Contd... P/2

R
C. M. Baruah
Advocate
14.5.96

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Tried by
Khagendra Nath Saikia
Case No. 14/5196
Central Govt. Standing Comm.
Central Administrative Tribunal
Guwahati Bench, Gauhati

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2 28

purported made by the applicant do not appear to have been received by respondent No. 2, who is the competent authority to take a final decision on the subject. As such, it is not true that the applicant has availed the administrative remedies available to him under the rules.

3. That with regard to the statement made in paragraphs 4.1 to 4.4. of the application the respondents have no comments on them the same being matter of records.

4. That with regard to the statement made in paragraphs 4.5 to 4.12 of the application the respondents beg to state that these are matters of record regarding judgement dated 29.3.90 passed by the Hon'ble Tribunal in T.A. No. 18(G)/89 submitted by the present applicant on the basis of the judgement the action has already been initiated to the question of giving retrospective ~~promotion~~ promotion to the applicant to the grade of Programme Executive and to that extent his revised placement in eligibility list of ~~examination~~ Transmission Executive has already been determined and action is being initiated to review his promotion on the basis of the revised seniority ~~list~~ position. There has been some administrative delay in taking action due to non-receipt of Judgement and Order dated 29.3.90 in time.

5. That with regard to the statement made in paragraphs 5.1 to 5.7 of the application regarding reliefs with legal provision the respondents beg to state that the allegations made in paragraphs 5.1 to

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5.7 of the application are not correct. As already submitted, the relevant records/papers pertaining to the judgement of Hon'ble Tribunal Guwahati in T.A. No. 18(G)/89 was made available to the concerned section of respondent No. 2 only recently. Based on this, action has been initiated to examine the question of giving retrospective promotion to the applicant to the grade of Programme Executive. In view of the above, there is no arbitrariness and illegality on the part of the respondents.

6. That with regard to the statement made in paragraph 6 of the application the respondents beg to state that the representation of the applicant purportedly submitted by him have not been received in the concerned administrative section of respondent No. 2, who is the competent authority to consider such representation. As the contention of the applicant that he has availed the appropriate remedy available to him is not correct.

7. That with regard to the statement made in paragraph 7 of the application the respondents have no comments.

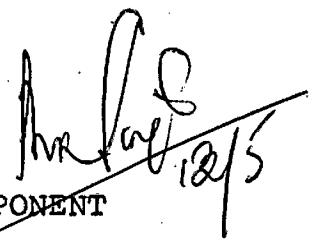
8. That with regard to statement made in paragraphs 8.1 to 8.5 regarding reliefs sought for the respondents beg to state the the applicant has already been given retrospective promotion as Transmission Executive with effect from 5.10.76 with all monetary benefits therefore the reliefs sought for in this paragraphs of the application does not exists. The question of giving retrospective promotion to the applicant in the grade of Programme Executive being examined/considered by the respondents.

9. That with regard to the statement made in paragraphs 9,10,11 the respondents have no comments.

10. That the respondents submit that as the reliefs sought for already been given to the applicant the application has now become infructuous and accordingly dispose of the the same.

V E R I F I C A T I O N

I, Sri M. K. Singh, Station Director, All India Radio Guwahati as authorised to verify do hereby solemnly declare that the statement made above in the written statement are true to my knowledge, belief and information and I sign this verification on this the 13th day of May, 1996, at Guwahati.


DEPONENT

कैन्द्र निदेशक
Station Director
आरआरआणो, गुवाहाटी
All India Radio, Guwahati.